



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19]

നമ്പർ എസ്-3818/2018/എവിസിഎച്ച്. 2018 ഏപ്രിൽ 26.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലേക്ക് ആവശ്യമായ നല്ലയിനം റൊട്ടി വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് ക്ഷണിച്ചുകൊള്ളുന്നു.

സുപ്രണ്ട്, ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രി, കണ്ണൂർ, മെഡിക്കൽ കോളേജ് പി. ഒ., പരിയാരം എന്നവിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിന് പുറത്ത് ആശുപത്രിയിലെ റൊട്ടി വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം.

20-6-2018-ന് വൈകുന്നേരം 3 മണിക്ക് മുൻപ് ദർഘാസ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 20-6-2018-ന് വൈകുന്നേരം 3.30-ന് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ` 700 + 18% ജി.എസ്.ടി., ആകെ ` 826. ഫോറം തപാലിൽ ലഭിക്കുവാൻ

` 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന ഈ ഓഫീസിൽ 31-5-2018-ന് രാവിലെ 10 മണി മുതൽ ആരംഭിക്കുന്നതും 19-6-2018-ന് വൈകുന്നേരം 5 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ (` 350+18% ജി.എസ്.ടി. തുകയ്ക്ക്) ലഭിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യമായി ഡി.ഡി/പോസ്റ്റൽ ഓർഡറായും കൂടാതെ ` 200-ന്റെ കേരള മുദ്രക്കടലാസിൽ അപ്പന്റിക്സ്-17 പ്രകാരമുള്ള പ്രിലിമിനറി എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. 20-6-2018-ന് അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം വൈകുന്നേരം 3.30-ന് ടെണ്ടർ തുറക്കുന്നതായിരിക്കും. ടെണ്ടർ അംഗീകരിക്കാനോ നിരസിക്കാനോ ഉള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിനായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ആശുപത്രി ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 1/2018-19]

Health Services Department

ദർഘാസ് പരസ്യം

No. S-3818/2018/AVCH.

26th April 2018.

നമ്പർ ഇ1/506/2018.

2018 മേയ് 16.

Sealed competitive tender is invited for the Supply of Bread for Government Ayurveda College, Hospital, Kannur, Pariyaram for the Year 2018-19.

കോഴിക്കോട് ആരോഗ്യ കുടുംബ ക്ഷേമ പരിശീലന കേന്ദ്രത്തിലേക്ക് ഓഫീസ് സ്റ്റേഷനറി സാധനങ്ങൾ 2018-19 വർഷത്തേക്ക് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

Tender should be superscribed as "Tender for the Supply of Bread addressed to the Superintendent, Government Ayurveda College, Hospital, Kannur, Pariyaram. Last date of receipt of duly filled tender form is 3 p. m. on 20-6-2018. Late tenders will not be accepted under any circumstances. Tenders will be opened at 3.30 p. m. on 20-6-2018 in the presence of the tenderers or their authorized representatives, who may be present at that time.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനുമുകളിൽ നമ്പർ ഇ1/506/2018 എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 4,50,000.

നിരതദ്രവ്യം—` 1%

ടെണ്ടർ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 400 + ജി.എസ്.റ്റി. (By hand)
(By Post addl. ` 50).

ഡ്യൂപ്ലിക്കേറ്റ്—` 200 + ജി.എസ്.റ്റി. (By hand)
(By Post addl. ` 50).

Intending tenderers may on application to the Superintendent, Government Ayurveda College, Hospital, Kannur, Pariyaram to obtain the required tender forms on which tenders should be submitted. Cost of Original tender form is ` 700 + 18% GST and duplicate form is ` 350 + 18% GST. Those who wish to purchase tender form by post should send additional amount of ` 50 as postage charge. The price fixed for a tender form or a set of form in not refundable under any circumstances. The tender forms are not transferable. The sale of tender form will be started at 10 a. m. on 31-5-2018 and will be closed at 5 p. m. on 19-6-2018. Demand Draft, Cheques, Postal order etc. will not be accepted towards the cost of tender forms. A preliminary agreement as per Appendix XVII of Store Purchase Manual Rules on Kerala Stamp Paper worth ` 200 together with an EMD of 1% of the total amount quoted by a way of D.D should be attached with the tender form. The Superintendent, Government Ayurveda College, Hospital, Kannur, Pariyaram has the right to accept or reject the tender. If 20-6-2018 will be declared as holiday, the tender will be opened at 3.30 p. m. on the next working day. Those who wish to purchase tender form by post shall obtain the forms early to avoid postal delay. Further details can be had from the Hospital Office during the office time.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും—20-6-2018, 12 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—20-6-2018, 2 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—31-3-2019.

ടെണ്ടർ ഫോറം കിട്ടുന്നതിനും പൂരിപ്പിച്ച അയയ്ക്കേണ്ടതുമായ വിലാസം—പ്രിൻസിപ്പാൾ, ആരോഗ്യ കുടുംബ ക്ഷേമ പരിശീലന കേന്ദ്രം, മലപ്പുറമ്പ, കോഴിക്കോട്-673 009.

No. E1/506/2018.

16th May 2018.

Sealed tenders in the prescribed proforma are invited for the supply of office stationery for the year 2018-19 to Health and Family Welfare Training Centre, Kozhikode.

Superscription tender number should be Specifically noted—E1/506/2018.

Estimated Cost—` 4,50,000.

EMD—1% of Estimated Value.

Price of tender form:

Original—` 400 + GST (By hand)
(By Post addl. ` 50)

Duplicate—` 200 + GST (By hand)
(By Post addl. ` 50)

Office of the Superintendent,
Government Ayurveda College
Hospital Kannur, Pariyaram.

(Sd.)
Superintendent.

Last date and time of close of sale of tender forms—
19-6-2018, 3 p. m.

Last date and time for receipt of tender—20-6-2018,
12 Noon.

Date and time for opening of tender—20-6-2018,
2 p. m.

Date upto which rates are to be firm—31-3-2019.

Address of office from where tender forms are to be
obtained and whom tenders are to be sent—Principal,
Health and Family Welfare Training Centre, Malaparamba,
Kozhikode-673 009.

List of Stationery Items

<i>Sl. No.</i>	<i>Name of Item</i>	<i>Specification</i>
(1)	(2)	(3)
1	Battery 9V	
2	Battery AA 1.5V	Reputed brand and good quality
3	Binder Clip (Small)	25 mm
4	Binder Clip (Big)	51 mm
5	Binder Clip (Medium)	32 mm
6	Bold Marker Pen	
7	CD	
8	CD Marker	
9	CD Pouch	
10	Cello Tape	1.5"
11	College Note Book	176 pages, Size 7.5" × 9.5" Paper q: 13.6 kg. 70 gsm Covering Sheet: 250 gsm with lamination, Sticking & Perfect binding
12	Copier Paper	A4 80 GSM
13	Drawing Sheet/Colour card	Thick
14	DVD	

(1)	(2)	(3)
15	Executive bag file with sip	Inner leaf (transperant 10Nos.), Good quality rexin, Bag size 26 cms.× 38 cms.
16	Folder File (Plastic)	
17	Gem Clips	Plastic coated
18	Glue Stick	15 g.
19	Gum Tube	30 ml.
20	Highlighter	
21	Long cover 50 Nos.	Brown Paper Thick Size 10.5" × 4.5"
22	Long cover 50 Nos.	Brown Paper Thick Size 6" × 4"
23	Note Book (Ordinary-100 Pages)	
24	Ordinary paper File	Laminated
25	Paper weight (Rubber)	
26	Pen Gel	
27	Pen Ordinary (Ball)	
28	Punch Single	
29	Jute Bag	Size 14 × 10", width 4", folding, using good Quality rexin with full separate partition closing with zip, printing of institution's name & address (Specimen available in the office for verification)
30	Sketch Pen	
31	Stamp Pad	11.5 × 6.5 cm.
32	Stapler	
33	Stapler Pin	
34	Tag	
35	White Board Duster	Fiber body with marker pen keeping
36	White Board Pen (Marker)	Good Quality
37	White paper 1 bundle (500 pages)	
38	Whitener	

Health and Family Welfare
Training Centre,
Kozhikode.

(Sd.)
Principal.

Forest Department**E-TENDER NOTICE**

[No. R-1 to 3/2018-19]

No. D-7392/2016.

8th May 2018.

Online tenders in Two Bid system (Technical and Financial bids) are invited from reputed firms for the “Supply of Materials and Components for Construction of Solar Fencing” for use in Kerala Forest Department by CEO FDA, Mannarkkad. The Solar Fencing should conform to the technical standards and specifications detailed in Annexure A attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated Online cover(s)/envelope(s) on the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

<i>Sl. No.</i>	<i>Tender No., Name of Item and PAC</i>	<i>EMD (2.5%)</i>	<i>Tender Fee</i>
1	01/2018-19—Supplying Materials and Components for Construction of Solar Power Fence at Kottamala-Puliyara in Agali Range—` 11.94 Lakhs	29,850	2,950
2	02/2018-19—Supplying Materials and Components for Construction of Solar Power Fence at various places in Attappady Range—` 6.38 Lakhs	15,950	1,506
3	03/2018-19—Supplying Materials and Components for Construction of Solar Power Fence at various places in Mannarkkad Range—` 13.25 Lakhs	33,125	2,950

Period for completion—Within 60 days from the date of agreement.

Mode of Payment—Online payment after the successful completion of the works

Place to be delivered—As per Annexure A

Date from which the tender will be available in the website—30-5-2018, 11 a. m.

Last date for receipt of tender (Closing of tender)—6-6-2018, 5 p. m.

Tender opening date—11-6-2018, 11 a. m.

Tenderers are requested to go through the tender conditions before quoting the tender. Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. The original copies of the uploaded documents should be submitted to the undersigned on or before the tender opening date. Any further clarifications regarding quoting on this tender/uploading of tender documents can be obtained from NIC/ the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website with respect to the clarifications regarding the tender conditions and execution of works the tenderer can contact the office of the CEO, FDA, Mannarkkad during the office hours. The details regarding e-Payment (Bidder’s Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.

First the technical bids will be evaluated. After evaluation of the technical bids, the financial bids of those tenderers who are qualified in the technical evaluation will be opened.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

Annexure A**Part I Specification of Solar Fencing**

The scope of work includes Supply of Materials and Components for Construction of Solar Power Fencing Systems.

LOCATION WHERE MATERIALS ARE TO BE SUPPLIED

TABLE NO. 1

<i>Sl. No.</i>	<i>Work</i>	<i>Location</i>
1	Supplying Materials and Components for Construction of Solar Power Fence at Kottamala-Puliyara in Agali Range	Puliyara, Agali Range
2	Supplying Materials and Components for Construction of Solar Power Fence at various places in Attappady Range	Pudur Forest Station, Attappady Range
3	Supplying Materials and Components for Construction of Solar Power Fence at various places in Mannarkkad Range	Palakkayam Forest Station, Mannarkkad Range

The scope of work shall also include the following:—

A. Supply

1. Supply of materials and components as per general technical requirements/specifications.
2. Supply of all required materials, components, devices, sub-systems and components of Solar fences to the site.
3. If additional quantity of materials or components are required in future the firm is required to supply the same in the quoted rate as and when demanded till 31-3-2019. In case of any excess materials of components supplied should be taken back by the firm in the same rate.

Part II Guaranteed technical specifications of the components to be used for the work

TABLE NO. 2

<i>Description</i>	<i>Specification</i>	<i>Remarks</i>	<i>Yes/No</i>
(1)	(2)	(3)	(4)
Base Units			
Energizer	Should be Battery Operated. Switch to high, medium and low power settings. Solar panel option to recharge 12-Volt battery. Full and reduced power output terminal. Should operate at one/different fences independently. Should be capable to energize the length of fence up to 3 Km. Should be suitable for other requirements of the work. Operating voltage at 50 K load-10 Kv Maximum. Other parameters with 1 K Load Operating voltage-6.0-8.0 Kv.- At High setting O/p energy-3.5 J minimum. -At High setting Peak current-7.0-8.0 Amps.- At High setting RMS Current - 2.4-2.8 Amps.-At High setting Output Charge - 1.0-1.4 milli-Col. - At High setting Fib. Energy-3.5-4.5 MCA - At High setting Pulse duration - 0.01- 3 mill-sec. Pulse interval - 1.1- 1.4 sec.	1. Must confirm to all National and International Standards of safety and should not be fatal to human and animal life. 2. Registration of the firm in any Govt. Depts. (Like Directorate General of Supplies and Disposals etc.) will be preferred	

(1)	(2)	(3)	(4)
Solar PV Modules	100 Watts, 12 Volts rating with minimum 10 years warrantee against manufacturing defects	Must be of CEL/BHEL/REIL/TATA BP Make	
Module stand with post	GI angle, strips and pole 50 NB. Hot dip galvanized to minimum of 30 microns zinc coating thickness Tilted to 15 degrees. To be grouted properly	To suit PV module	
Battery	12 Volts. 120 Ah low maintenance battery with 3 year guarantee	Must be of Exide/Kirlosker/Union make	
Lightening diverter kit	Must be capable of diverting stray lightening. The diverter assembly must be adjustable for spark gaps. Adequate earthing to be provided.	With proper earthing system	
Housing box with post	Made of 16 gauges GI sheet, painted and fixed on 100NB, class B pipe, and must be grouted	Should be capable of housing battery and energizer	
Accessories			
Earthing system	Must contain earth mixture capable of retaining moisture. 8-mm. Diameter stainless steel rod, non-rusting quality of at least 4 feet length	Should be capable of providing proper earthing to the system.	
Strain Insulators	Strain insulator must be of Polycarbonate material and should withstand 15 KV voltages	UV stabilized & Rainwater run-off should be provided on the insulator	(Please specify if better technical specification is quoted)
PP Reel Insulators	Must be of virgin plastic material. Polypropylene or equivalent	UV stabilized High tensile	
High Tensile wire	2.5 mm. wire dia. High tensile wire with minimum of 230-300 gms./sq .m zinc coated thickness. UTS 140.5 kg/mm ² , Break strength of 740 kgs. Zn purity above 99%.	To be guaranteed for more than 10 years	
14 gauge wires	14 gauge wires for binding insulators	High quality zinc coating	
Wire tighteners	In suit tighteners for proper tensioning of wires should be made from Al-alloy non-rusting quality		
Tension Springs	Spring steel capable of taking compression loads. Galvanized.		
Joint clamps	Positive locking mechanism. Zinc coating of more than 25 microns.		
Warning signboards	Polyethylene plastic with statutory colour and signs	Yellow with black letter in local language	
Lead out cable	Must be double insulated withstanding 15 KV voltages. Inner core wire must be hot dip galvanized	For under gate and base unit connection	
Rope gate kit	Steel rope with handle and spring assembly. Handle made of polyethylene	Length of rope to suit gate width	
Tool kit	Should contain: Wire tightener handle, Twisting tool, Pliers, Double ended spanner for clamp tightening		
Drop chain	12.5 mm loop size (of 12 gauge G.I. Wire)	For rivers and streams	

(1)	(2)	(3)	(4)
Flood gate controller	Should be capable of automatically cut off the current in the drop chains, in case of floods	To be used in conjunction with drop chains	
Cut out switch	Should be temper proof & capable of withstanding high voltage from energizer	Provision for switching off the power, of a section of the fence by using a removable key should be made	
Elephant toupees	2.5 mm dia galvanized iron wire and G.I. Clamps should be used	For protection of posts from elephants	
Posts			
Section/ Corner/ End/Pull through posts	50NB Class 'B' pipe-8.5 feet long Hot dip galvanized to more than 60 microns. Stay support 25-mm. diameters with brackets also hot dip galvanized. Must include fasteners. Posts must be grouted 1.5 feet in 2x2x2 feet size P.P.C. in 1:2:4 cement sand & stone ballast		Yes/No
Intermediate posts	More than 60 microns galvanized T' section post 8.5 feet long 25x25x3 mm., to be inserted 1.5 feet in ground		(Please specify if better technical specification is quoted)
Testers			
Digital volt meter	Must display fence voltage digitally upto 12kv only Made of non-shocking plastic		Yes/No
Xenon flash tube	Capable of flashing with each pulse to monitor the fence. Must be visible from a distane of 1000 m.		(Please specify if better technical specification is quoted)
Neon tester	Neon light measuring the fence for excellent, very good, good and poor marking		

Other General Technical Requirements

The tenderer firm shall have:—

- (1) ISO 9001 certification preferably for Design, manufacture, install, maintaining the power fence for animal control.
- (2) Test report from any Govt. test laboratory to confirm the required technical specification of the energizer.
- (3) Test reports from any reputed test laboratory to confirm the required technical specification of other major components.

(Attach the attested photocopies of all the above documents)

(Sd.)

Office of the Divisional Forest Officer,
Mannarkkad.

*Chief Executive Officer, FDA, Mannarkkad &
Divisional Forest Officer.*

Medical Education Department

TENDER SCHEDULE

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി5-37958/2017/സ.മെ.കോ.തി. 2018 ഏപ്രിൽ 27.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്, ഫാർമസി കോളേജ്, വിവിധ ഡിപ്പാർട്ടുമെന്റുകൾ എന്നിവയിലേക്ക് Ethanol IP (എഥനോൾ ഐ പി)വാങ്ങുന്നതിലേക്ക്/ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി.-യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—137/2018.

യൂണിറ്റ്—500 ml ബോട്ടിൽ.

അളവ്—500 ലിറ്റർ.

അടങ്കൽ തുക—` 4,99,999.

നിരതദ്രവ്യം—1% (` 1,750).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,770 (` 1,500 + ` 270 GST).

ഡ്യൂപ്ലിക്കേറ്റ്—` 885.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—7-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—8-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

- 1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (where ever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers where ever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

സർക്കാർ മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം.

(ഒപ്പ്) പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-12475/2018/സ.മെ.കോ.തി. 2018 മേയ് 8.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/ഫാർമസി കോളേജ്/എസ്.എ.റ്റി. ആശുപത്രി സ്റ്റോർ വിഭാഗത്തിലേക്ക് ഇലക്ട്രിക്കൽ സാധനങ്ങൾ (വിവിധങ്ങൾ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—06/2018.

അടങ്കൽ തുക—` 5,00,000-ൽ താഴെ.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

Specifications

Sl. No.	Name of Items	Units	Strength & units	Qty. Intended
1	Tube light	no	40w	1000
2	CFL Bulb	1 no	18w	750
3	Battery AAA	1 no	very small	1500
4	Battery AA type	1 no	small	1500
5	Electric heater	1 no	2000w	20
6	Choke electronic	1 no	40w	500
7	Starter			50
8	T5 Tube (slime type)		28w	1000
9	Socket		20A	10
10	T5 Choke			500
11	Heater coil round		2000w	25
12	Three Pin Plug		5A	20
13	Bulb		60w	500

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
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4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (where ever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
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16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at that time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി2-12478/2018/എം.എ.സി.റ്റി. 2018 മേയ് 8.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്, എസ്.എ.റ്റി. ആശുപത്രി സ്റ്റോർ വിഭാഗത്തിലേക്ക് കൺസ്യൂമബിൾസ് (വിവിധങ്ങൾ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിച്ചുകൊടുക്കേണ്ടതും ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചുവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—05/2018.
 അടങ്കൽ തുക—` 5,00,000-ൽ താഴെ.
 നിരതദ്രവ്യം—1%.
 ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :
 ഒറിജിനൽ—` 1,680.
 ഡ്യൂപ്ലിക്കേറ്റ്—` 840.
 ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-6-2018, 3 മണി.
 ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-6-2018, 2.30 മണി.
 ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-6-2018, 3 മണി.
 ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.
 കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Specifications

Sl. No.	Name of Items	Qty. Intended
1	Nasal prongs (infant)	7000
2	BP Cuff with bulb (paediatric)	100
3	BP Cuff with bulb (Adult)	100
4	BP bulb	50
5	Three way stop cock with extension tubing 100 cm	5000
6	Three way stop cock with extension tubing 50 cm	5000
7	Three way stop cock with extension tubing 25 cm	1000
8	Three way stop cock with extension tubing 10 cm	5000
9	ID Band child (baby tag)	10000

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.

4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers where ever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at that time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി2-18419/2018/സ.മെ.കോ.തി. 2018 മേയ് 10.

തിരുവനന്തപുരം സർക്കാർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ പത്തോളം വകുപ്പിലേക്ക് ആവശ്യമായ കൺസ്യൂമബിൾസ് (വിവിധങ്ങൾ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തരിച്ചവകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ

ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—07/2018.

അടങ്കൽ തുക—` 3,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,176

ഡ്യൂപ്ലിക്കേറ്റ്—` 588.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

Specifications

Sl. No.	Name of Items	Unit
(1)	(2)	(3)
1	Glass marking pencil with diamond tips	50
2	Perforated tissue capsule with lid (Round type)	300
3	Steel tray without lid (28 × 18cm)	10
4	Staining rack (steel) to hold 25 slides	50
5	Ordinary forceps non toothed 12cm	15
6	Ordinary forceps non toothed 16cm	12
7	Ordinary forceps non toothed 30cm	12
8	Stainless steel flexible probe 6-9' long	10
9	Microscope bulb 6 volt 20 watt	50
10	Steel basin (Medium)	10
11	Microtips yellow (1 pkt/1000 Nos.)	5 pkt

(1)	(2)	(3)
12	Microtips blue (1 pkt/1000 Nos.)	1 pkt
13	Slide box for 50 slides (Plastic)	10
14	Slide tray-Aluminium for 20 slides	30
15	Micropipette 20-200µl	5
16	Micropipette 100µl	2
17	Tile with wells for blood grouping (6 wells/tile)	30
18	Spirit lamp	20
19	Haemoglobin apparatus (Complete set)	10
20	Microtips (0.2 -10µl) 2000 Nos./box	20 box
21	Centrifuge tubes (15ml) 2500 Nos.	5 box
22	Micro Centrifuge tubes (1.5ml) 5000 Nos.	10 box
23	Micro Centrifuge tubes (2ml) 1000 Nos.	2 box
24	Ayre Spatula-wooden Sterilised	20000
25	Urine strips (Albumin & Sugar) 100 strips per bottle	200 bottles
26	Urine ketone strips 100 strips per bottle	30 bottles

10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tendereers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or thier authorized representatives who may present at that time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

TENDER SCHEDULE

(4)

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.

നമ്പർ സി8-1152/2018/എം.എ.സി.റ്റി. 2018 മേയ് 11.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി/ എസ്.എ.റ്റി. ആശുപത്രി/ഫാർമസി കോളേജ്/ആനിമൽ ഹൗസ് വിഭാഗങ്ങളിലേക്ക് ആനിമൽ & ആനിമൽ ഫീഡ് വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 3,82,500.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 1,155 + ` 140 (GST).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

വിശദവിവരങ്ങൾ ദർഘാസ് പത്രത്തിനൊപ്പം ലഭ്യമാണ്. യാതൊരുകാരണവും കാണിക്കാതെ ദർഘാസുകൾ നിരസിക്കുവാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. C-692/2018/GCNE. 10th May 2018.

Sealed competitive tenders are invited for the purchase of the following stores in Government College of Nursing, Ernakulam.

1. Armed Plastic Chairs—300 Nos.
2. Armless Plastic Chairs—300 Nos.

Tender forms can be had from the office on payment of ` 450 in cash till 11-6-2018. No other mode of remittance will be entertained. Those who require tender forms by post, a sum of ` 50 will be added towards postage charges. Money Order should reach this office at least 10 days prior to the closing date of tender sale. Cost of tender forms will not be refunded.

The duly signed tenders subscribed on the envelopes as Tender No. C/692/2018/GCNE for the purchase of "Plastic Chairs" addressed to the Principal, Govt. College of Nursing, Ernakulam should reach this office on or before 12-6-2018, 12.30 p. m. The duly received tenders will be opened on 12-6-2018, 3 p. m. in the presence of tenderers or their authorized representatives who may present at that time.

Further details can be obtained from this office during working hours. The undersigned reserves the right to reject tender and without assigning any reason.

Govt. College of Nursing,
Ernakulam.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്3/8770/2018/എം.സി.സി. 2018 ഏപ്രിൽ 28.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ പത്തോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ മൈക്രോടോം ബ്ലേഡ് ഹൈ പ്രൊഫൈൽ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,70,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം—` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 590.

ഡ്യൂപ്ലിക്കേറ്റ്—` 354.

തപാൽ വഴി—` 640

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—12-6-2018, 3 മണി.

പട്ടിക

ദർഘാസ് നമ്പർ	ഇനം	അളവ്
1	റാബിറ്റ്	15 Nos.
2	ഗയീന പിഗ്	10 Nos.
3	മൈസ്	50 Nos.
4	റാറ്റ്	300 Nos.
5	പാഡി ഹസ്ക്	2000 Kg.
6	സിന്റക് ഫീഡ് (റാറ്റ് & റാബിറ്റ്) (ഓരോ പാക്കറ്റും 25 കിലോഗ്രാം വീതം)	75 Pkts (25 Kg/Pkts)
7	ബംഗാൾ ഗ്രാം	50 Kg.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

സർക്കാർ മെഡിക്കൽ കോളേജ്, (ഒപ്പ്)
തിരുവനന്തപുരം. പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

നമ്പർ സി/692/2018/ജി.സി.എൻ.ഇ. 2018 മേയ് 10.

എറണാകുളം ഗവൺമെന്റ് നഴ്സിംഗ് കോളേജിലെ ഓഡിറ്റോറിയത്തിലേക്ക് ചുവടെ കൊടുത്തിരിക്കുന്ന ഉപകരണങ്ങൾ വാങ്ങുന്നതിനായി ദർഘാസുകൾ സമർപ്പിക്കേണ്ട തീയതി താഴെ പറയും പ്രകാരം നിശ്ചയിച്ചിരിക്കുന്നു.

1. പ്ലാസ്റ്റിക് കസേരകൾ (കൈയുള്ളത്)—300 എണ്ണം
2. പ്ലാസ്റ്റിക് കസേരകൾ (കൈയില്ലാത്തത്)—300 എണ്ണം

ദർഘാസ് പത്രം ` 450 അടച്ച് ഓഫീസിൽ നിന്നും 11-6-2018 വരെ വാങ്ങാവുന്നതാണ്. ദർഘാസ് പത്രം തപാലിൽ ആവശ്യമുള്ളവർ ` 50 അധികം മണിയോർഡർ ആയി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറം വിൽപന അവസാനിക്കുന്നതിന് 10 ദിവസം മുൻപ് മണിയോർഡർ ലഭിക്കേണ്ടതാണ്. ദർഘാസ് പത്രത്തിന്റെ വില മടക്കി നൽകുന്നതല്ല.

മുദ്രവച്ച ദർഘാസ് കവറിനുമുകളിൽ "ദർഘാസ് നമ്പർ സി/692/2018/ജി.സി.എൻ.ഇ" ഉപകരണത്തിന്റെ പേര് "പ്ലാസ്റ്റിക് കസേരകൾ" എന്ന മേലേഴുത്തോടുകൂടി "പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് നഴ്സിംഗ് കോളേജ്, കളമശ്ശേരി-683 503" എന്ന മേൽവിലാസത്തിൽ 12-6-2018, 12.30 മണിക്ക് മുൻപേ ലഭിക്കത്തക്കവിധം അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. യഥാസമയം ലഭ്യമായ ദർഘാസുകൾ 12-6-2018, 3 മണിക്ക് തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 21-6-2018, 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്3/8770/2018/എം.സി.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസു കാർഡ് നോക്കിയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ 0495-2350212).

No. S3/8770/2018/MCC. 28th April 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Microtome Blade High Profile to the Department of Pathology of Govt. Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

Estimate Cost—` 1,70,000.

EMD—1% of the tender cost (Minimum ` 1,500.)

Cost of tender form:

Original—` 590.

Duplicate—` 354.

By post—` 640.

Last date and time of sale of tender form— 18-6-2018, 3. p.m.

Last date and time of sale of tender form by post— 12-6-2018, 3. p.m.

Last date and time of receipt of tender form— 19-6-2018, 3. p.m.

Date and time of opening of tender form— 21-6-2018, 11.30 a.m.

Tenders should be superscribed with tender No. S3/8770/2018/MCC and addressed to the Principal, Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted on Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request along with the remittance of ` 250 (Rupees Two Hundred and fifty only) by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495 2350212).

(2)

നമ്പർ എസ്4/8920/2018/എം.സി.സി. 2018 ഏപ്രിൽ 28.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ സെൻട്രൽ ലൈബ്രറിയിൽ CCTV സ്ഥാപിക്കുന്നതിന് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—ടെണ്ടർതുകയുടെ ഒരു ശതമാനം— കുറഞ്ഞത് ` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 590.

ഡ്യൂപ്ലിക്കേറ്റ്—` 354.

തപാൽ വഴി—` 640

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപന തീരുന്ന തീയതിയും സമയവും—12-6-2018, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—20-6-2018, രാവിലെ 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 20-6-2018, 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്4/8920/2018/എം.സി.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസു കാർഡ് നോക്കിയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ 0495-2350212).

No. S4/8920/2018/MCC. 28th April 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the installation of CCTV camera system in Central Library, Govt. Medical College, Kozhikode.

- Estimate Cost—` 2,50,000.
- Earnest Money Deposit—1% of quoted amount (minimum ` 1,500).
- Cost of tender form:
 - Original—` 590.
 - Duplicate—` 354.
 - By post—` 640.

Last date of sale of tender form by post—12-6-2018.

Last date and time of sale of tender form—19-6-2018, 3. p.m.

Last date and time of receipt of tender form—20-6-2018, 11. a.m.

Date and time of opening of tender form—20-6-2018, 11.30 a.m.

Tender forms and details can be obtained from the Office of the Principal, Govt. Medical College, Kozhikode on payment of tender cost. Tenders should be superscribed with tender No. and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for (minimum ` 1,500) Stamp Paper will be supplied to the firm out side the Kerala on request along with remittance of ` 250 by money order in favour of Principal, Govt. Medical College, Kozhikode. Specimen copy of the agreement is annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable is to be clearly mentioned. Freight, insurance, loading, unloading, erection and commission charges and installation should be borne by the tenderer. Payment also will be made in Indian Rupees.

The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards cost of tender forms. Duplicate copy of tender forms can be obtained on payment of cost.

Further details can be had from the office of the Principal, Medical College during working hours (Phone No. 0495 2350212).

(3)

നമ്പർ എസ്5/9338/2018/എം.സി.സി. 2018 മേയ് 3.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ ജനറൽ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആവശ്യമായ പോർട്ടബിൾ എ. ബി. ജി. മെഷീൻ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- അടങ്കൽ തുക—` 3,00,000.
- നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (കുറഞ്ഞത് ` 1,500.)
- ദർഘാസ് ഫോറത്തിന്റെ വില :
 - ഒറിജിനൽ—` 708.
 - ഡ്യൂപ്ലിക്കേറ്റ്—` 354.
 - തപാൽ വഴി—` 758

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപന തീരുന്ന തീയതി—8-6-2018.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-6-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—20-6-2018, 11.30 മണി.

ദർഘാസ് കവറിനുമുകളിൽ നമ്പർ എസ്5/9338/2018/എം.സി.സി. എന്ന് രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% (കുറഞ്ഞത് ` 1,500) നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ 0495-2350212).

No. S5/9338/2018/MCC.

3rd May 2018.

ദർഘാസ് പരസ്യം

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Portable ABG Machine to the Department of General Medicine of this College as detailed. Demonstration of the item is to be done if necessary.

Estimated Cost—` 3,00,000.

Earnest Money Deposit—1% of quoted amount (Minimum ` 1,500).

Cost of tender form:

Original—` 708.

Duplicate—` 354.

By post—` 758.

Last date of sale of tender form by post—8-6-2018.

Last date and time of sale of tender form—19-6-2018, 3. p.m.

Last date and time of receipt of tender form—20-6-2018, 11. a.m.

Date and time of opening of tender—20-6-2018, 11.30. a.m.

Tenders should be superscribed with Tender No. S5/9338/2018/MCC and addressed to the Principal, Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost (minimum ` 1,500) of the items tendered for. The Tenders will be opened on the above date in the presence of the tenderer or their authorized representatives.

Rates should be quoted on Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request along with the remittance of ` 250 (Rupees Two Hundred and fifty only) by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495 2350212).

Govt. Medical College, Kozhikode.

(Sd.) Principal.

നമ്പർ എസ്1/2083/2018/എച്ച്.ഡി.എസ്. 2018 മേയ് 3.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഫെയർ പ്രൈസ് മെഡിക്കൽ ഷോപ്പിലേക്ക് ആവശ്യമായ കമ്പ്യൂട്ടർ സർവ്വർ നവീകരണത്തിന് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ശീർഷകം—കമ്പ്യൂട്ടർ സർവ്വർ നവീകരണം

അടങ്കൽ തുക—` 4,05,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,512.

ഡ്യൂപ്ലിക്കേറ്റ്—` 756 + 12%.

തപാൽ വഴി—` 1,512 + പോസ്റ്റൽ ചാർജ്ജ്.

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപന തീരുന്ന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-6-2018, 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്1/2083/2018/എച്ച്.ഡി.എസ്. എന്ന മേഖലയ്ക്കുതോടുകൂടി നേരിട്ട് നൽകുകയോ സുപ്രണ്ട്, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം 21-6-2018 രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ (കുറഞ്ഞത് ` 1,500) നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് മെഡിക്കൽ കോളേജ് ആശുപത്രി ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S1/2083/2018/HDS.

3rd May 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the upgradation of Server Computer to Govt. Medical College Hospital, Kozhikode. Demonstration of the item is to be done if necessary.

Superscription—Upgradation of Server Computer.

Tender Cost—` 4,05,000.

Earnest Money Deposit—1% of quoted amount subjected to minimum ` 1,500.

Price of tender form:

Original— ` 1,512.

Duplicate—` 756 + 12% GST.

By Post—` 1,512 + Postal Charge.

Last date and time of issue of tender form—18-6-2018, 3 p. m.

Last date and time of issue of tender form by post—18-6-2018, 3 p. m.

Due date and time for receipt of tender form—19-6-2018, 5 p. m..

Date and time for opening of tender form—21-6-2018, 11.30 a. m.

Address of the officer to whom tender is to be sent—Superintendent, Govt. Medical College Hospital, Kozhikode-8.

Tenders should be superscribed with Tender No. S1/2083/2018/HDS and addressed to the Superintendent, Govt. Medical College Hospital, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200. EMD at 1% of the total cost of the items tendered subjected to minimum ` 1,500. The tenders will be opened on the above date in the presence of tenderers or their authorised representatives. Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc., will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of the Superintendent, Govt. Medical College Hospital, Kozhikode.

Further details can be had from the office of the Superintendent, Govt. Medical College Hospital, Kozhikode during working hours (0495 2357457).

Schedule of Items

<i>Sl No.</i>	<i>Name of Items with Specification</i>	<i>Department</i>	<i>Quantity Required</i>
(1)	(2)	(3)	(4)
1	Iu Rack Server Intel Xeon Bronz 3106 8C nHT 1.70GHz, Intel@C624 series Cipest. 32GB (2 × 16GB) 2R×4 DDR4- 2666R ECC 4 × HD SAS 12G 600GB 10K 512e HOT PL 2.5 EP PLAN EM 4 × 1GB T OCP inter face network card 2 × Modular PSU 450W platinum hp DVD +/-RW, SATA, Internal Raid controller PRAID CP400 i0, 1, 10, 5, 50 19.5"LCD Monitor, U Key board and mouse 3 Years onsite warranty, 9 × 5, NBD Rec	Fair Price Medical Shop	One
2	Basic Rack 32U Floor standing Rack Frame/600X1000/Steel Front:2-Wheels with lock Rear:2-Wheels without lock Black (Powder coated) 4 Fan Mounting Provision (W × D × H): 600 × 1000 × 1176mm Screw and Nuts:93 Keys:4 Optinal: • Fixed Shelf (375/475/ 725mm) • Cantilever Shelf • Sliding Keyboard Rack mount Shelf • Cable Manger • Cooling 2 & 4 fan Tray		

(1)	(2)	(3)	(4)
			<ul style="list-style-type: none"> • PDU (6 Socket) 2 Nos. Mounting hardware Kit (pack of 10) 2 Nos.
3	24 Port Gigabit Manageable Switch		
	24-port gigabit advanced smart managed switch with 4GbE SFP ports		
	(24) RJ-45 auto negotiating 10/100/1000 ports		
	(4) SFP 1000Mbps ports		
	Supports a maximum of 24 autosensing 10/100/1000 ports plus 4 1000 Base-XSFP ports, or a combination		
	Onsite warranty from manufacture 3 Years		

4 Microsoft

Part No.	Description
9EM-00124	WinSvrSTDCore 2016 SNGL OLP 2Lic NL

- Warranty: Minimum 2 years.
- AMC/CAMC: Minimum 5years after warranty.
- The items should be demonstrated before the purchase Committee if demanded.
- Brand name of the items should be specified.
- Original Brochure should be submitted.
- Installation: Free of cost.

Government Medical College Hospital, Kozhikode. (Sd.) *Superintendent.*

ദർഘാസ് പരസ്യം

നമ്പർ എസ്5/9416/2018/എം. സി. സി. 2018 മേയ് 8.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഹോൾട്ടർ മോണിറ്റർ സ്യൂട്ട് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,00,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 708

തപാൽ വഴി— ` 758

ഡ്യൂപ്ലിക്കേറ്റ്— ` 354

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപന തീരുന്ന തീയതി—14-6-2018.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—25-6-2018, 3 മണി.

ദർഘാസുകൾ നേരിട്ട് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-6-2018, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—26-6-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനുമുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% (കുറഞ്ഞത് ` 1,500) നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് മെഡിക്കൽ കോളേജ് ആശുപത്രി ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ് (ഫോൺ: 0495 2350212).

No. S5/9416/2018/MCC. 8th May 2018.

Sealed and competitive tenders in prescribed form are invited from the manufacturers or authorized suppliers for the the supply of Holter Monitor Suit to the Department of General Medicine of this College as detailed. Demonstration of the item is to be done if necessary.

Estimated Cost— ` 3,00,000.

Earnest Money Deposit—1% of quoted amount (minimum ` 1,500).

Cost of tender form:

Original— ` 708.

Duplicate— ` 354.

By Post— ` 758.

Last date of sale of tender form by post—14-6-2018.

Last date and time of sale of tender form—
25-6-2018, 3 p. m.

Last date and time of receipt of tender form—
26-6-2018, 11 a. m.

Date and time for opening of tender form—
26-6-2018, 11.30 a. m.

Tenders should be superscribed with Tender No. S5/9416/2018/MCC and addressed to the Principal, Govt. Medical College Hospital, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ₹ 200 and EMD @ 1% of the total cost of the items (minimum ₹ 1,500) tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorised representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc., will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ₹ 250 (Rupees Two Hundred and Fifty only) by Money Order taken in favour of Principal, Govt. Medical College, Kozhikode.

Further details can be had from the office of the Principal, Govt. Medical College, Kozhikode during working hours (0495 2350212).

Govt. Medical College,
Kozhikode.

(Sd.)
Principal.

Police Department

e-Government Procurement (e-GP)

NOTICE INVITING TENDER

(1)

No. C1-4436/2018/FSL.

7th May 2018.

The Director, Forensic Science Laboratory, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the Supply and Installation of UFED 4PC (Cellebrite). The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

- The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.

- One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
- The OEM/Bidder should have a well equipped service centre functioning in India (preferably in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
- A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
- The Bidder should have valid GST registration. Copy of GST registration certificate should be enclosed along with the tender.
- The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
- The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:

(a) Valid Authorization letter from the OEM to attend this particular Tender.

(b) Certificate of Registration/Incorporation Certificate of the Bidder.

(c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/Audit Report of last 3 years.

(d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.

(e) The Bidder has to submit a Warranty Certificate along with invoices.

(f) In case of a proprietary item, a certificate by the OEM to be attached.

Tender number and date—2/2018, 7-5-2018.

Item—Supply and Installation of UFED 4 PC (Cellebrite)—1 No.

Estimated Amount—₹ 6.5 lakh.

Tender fees—₹ 1,950 + Tax = ₹ 2,301.

Earnest Money Deposit—₹ 6,500.

Date and time of publication of e-Tender—7-5-2018,
6 p. m.

Date and time of submission of e-Tender—10-5-2018, 6 p.m. to 6-6-2018, 12 Noon.

Last date and time for online submission of e-Tender—6-6-2018, 12 Noon.

Date and time of opening of e-Tender—8-6-2018, 3 p.m.

Place of opening—Forensic Science Laboratory, Thiruvananthapuram.

Date, time and place of Technical Evaluation—12-6-2018, 10.30 a.m., Forensic Science Laboratory, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty and AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the Financial Bid.

Address of Tender Inviting Authority—Forensic Science Laboratory, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Phone: 0471-2721533.

e-mail: dirfsl.pol@kerala.gov.in

Website: www.keralapolice.gov.in

9. **Mode of submission of bids:— Online.** All bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.

10. **Cover Details:—**No. of covers—2. (i) Technical Bid, (ii) Financial Bid. The AMC/ATS after warranty period also to be quoted in the Financial Bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.

11. **Downloading of e-Tender documents:—** The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.

12. **Submission of e-Tender documents:—**The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

13. **Payment of Tender Fees:—**A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

14. **Payment of Earnest Money Deposit (EMD):—**The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

15. **Exemption from payment of EMD:—**Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

16. **Withdrawal and re-submission of e-Tender:—**The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

17. **Opening of e-Tender:—**The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The technical bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified Tenderers only will be considered for opening. The date of opening of Financial Bids will be intimated to the concerned technically qualified tenderers, over Phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.

18. **Technical Evaluation:**—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in Forensic Science Laboratory, Thiruvananthapuram on 12-6-2018 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- | | | |
|---|---|--|
| (i) Joint Director,
FSL, Thiruvananthapuram | — | Chairman
(Phone No.
0471-2722136 |
| (ii) Assistant Director
(Documents),
Cyber Division,
FSL, Thiruvananthapuram | — | Member
(Phone No.
0471-2722155) |
| (iii) Assistant Director
(Physics), FSL,
Thiruvananthapuram | — | Member
(Phone No.
0471-2722155) |
| (iv) Scientific Officer
(Documents),
Cyber Division,
FSL, Thiruvananthapuram | — | Member
(Phone No.
0471-2722155) |
| (v) Inspector of Police,
HiTech cell | — | Member
(Phone No.
0471-2721547-1154) |

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Forensic Science Laboratory 0471-2722155.)

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. Note to Bidders:

- Bidders have to procure legally valid Digital Certificate (Class III) as per information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details please visit the e-GP website www.etenders.kerala.gov.in
 - Bidders are advised to note the Tender_Id and Tender Number and date for future reference.
 - All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
 - In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made a clear case has to be made out by the Tenderee. However this will be only on extraordinary circumstances.
 - For obtaining Digital Signature Certificate and help on e-tendering process, contact, Kerala State IT Mission, e-Government Procurement PMU and Helpdesk, Basement floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Ph: 0471-2577088, 2577188, Toll Free No. 18002337315, e-mail e-tenders_help@kerala.gov.in, Website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.
- For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Director, FSL or Manager, FSL, Thiruvananthapuram-10 on all Government working days from 10.30 a.m. to 5 p.m. (Ph: No. 0471-2722136) (Ph: No. 0471-2722155).

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order the jurisdiction will be Thiruvananthapuram City.

SPECIFICATION OF UFED 4PC (CELLEBRITE)

- Enabling users to perform extraction, decoding, analysis and reporting on a single platform.
- It performs physical, logical, file system and password extraction of all data (even if deleted) from the widest range of devices including legacy and feature phones, smart phones, portable GPS devices, tablets and phones manufactured with Chinese chipsets.
- All-in-one mobile forensic solution adding flexibility and convenience to investigations.
- Provide users with all physical, file system and logical extraction.
- Physical extraction and decoding while bypassing pattern lock/password/PIN from android devices including HTC, Motorola, Samsung Galaxy S, SII, SIII family and more.
- Physical extraction from Black Berry ® devices running OS 4-7. Exclusive decoding: BBM data, apps, emails, bluetooth and more.
- Widest support for extraction and decoding from Apple devices running iOS3+.
- Physical extraction and decoding from locked Nokia BB5 devices—password extraction from selected devices.
- Unrivalled access to locked devices by bypassing, revealing or disabling the user lock code.
- The latest version should be supplied at the time of purchase.

(2)

No. C1-4701/2018/FSL.

9th May 2018.

The Director, Forensic Science Laboratory, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the Supply and Installation of Binocular Research Microscope with camera attachment, computer, colour printer and software for live measurement facility. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

- The bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
- One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
- The OEM/Bidder should have a well equipped service centre functioning in India (preferably in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
- A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
- The bidder should have valid GST registration. Copy of GST registration certificate should be enclosed along with the tender.
- The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
- The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/Audit Report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
 - (e) The bidder has to submit a Warranty Certificate along with invoices.
 - (f) In case of a proprietary item, a certificate by the OEM to be attached.

Tender number and date—3/2018, 9-5-2018.

Item—Supply and Installation of Binocular Research Microscope with camera attachment, computer, colour printer and software for live measurement facility.

Quantity—1 No.

Estimated Amount—` 5 lakh.

Tender fees—` 1,500 + Tax = ` 1,770.

Earnest Money Deposit—` 5,000.

Date and time of publication of e-Tender—9-5-2018, 6 p. m.

Date of submission of e-Tender—11-5-2018, 6 p.m.to 11-6-2018, 12 Noon.

Last date and time of online submission of e-Tender—11-6-2018, 12 Noon.

Date and time of opening of e-Tender—13-6-2018, 3 p. m.

Place of opening—Forensic Science Laboratory, Thiruvananthapuram.

Date, time and place of Technical Evaluation—18-6-2018, 10.30 a. m., Forensic Science Laboratory, Thiruvananthapuram.

Bid Validity (Total number of days up to which the rates are to be firm)—180 days.

Warranty and AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—Forensic Science Laboratory, Kerala, Vazhuthacaud Thiruvananthapuram-695 010.

Phone: 0471-2721533.

e-mail: dirfsl.pol@kerala.gov.in

Website: www.keralapolice.gov.in

9. **Mode of submission of bids:— Online:** All bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.

10. **Cover Details:—**No. of covers 2. (i) Technical Bid (ii) Financial Bid. The AMC/ATS after warranty period also to be quoted in the Financial Bid. In the case of Foreign Equipments the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.

11. **Downloading of e-Tender documents:—**The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.

12. **Submission of e-Tender documents:—**The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

13. **Payment of Tender Fees:—**A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

14. **Payment of Earnest Money Deposit (EMD):—**The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

15. **Exemption from payment of EMD:—**Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

16. **Withdrawal and re-submission of e-Tender:—**The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

17. **Opening of e-Tender:—**The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to

be a holiday or non-working day due to any valid reason the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers over Phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.

18. **Technical Evaluation:**—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in Forensic Science Laboratory, Thiruvananthapuram on 18-6-2018 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/Slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- | | |
|--|--|
| (i) Joint Director,
FSL, Thiruvananthapuram | — Chairman
(Phone No.
0471-2722136) |
| (ii) Assistant Director (Biology),— | Member |
| Biology Division
FSL, Thiruvananthapuram | (Phone No.
0471-2722155) |
| (iii) Assistant Director (Serology),— | Member |
| Serology Division,
FSL, Thiruvananthapuram | (Phone No.
0471-2722155) |
| (iv) Scientific Officer (Biology) | — Member |
| FSL, Thiruvananthapuram | (Phone No.
0471-2722155) |
| (v) Inspector of Police,
HiTech cell | — Member
(Phone No.
0471-2721547-
1154) |

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Forensic Science Laboratory 0471-2722155.)

19. All bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation without fail.

20. **Note to Bidders:**

- Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details please visit the e-GP website www.etenders.kerala.gov.in.
- Bidders are advised to note the Tender_Id and Tender Number and date for future reference.
- All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- In the case of Foreign Equipments the rate should be quoted in Indian Rupees preference will be given to those who are ready to supply the item without opening letter of Credit. Ordinarily no advance payment will be made for procuring the above item. In case advance payment has to be made a clear case has to be made out by the Tenderee. However this will be only on extraordinary circumstances.
- For obtaining Digital Signature Certificate and help on e-tendering process, contact

Kerala State IT Mission e-Government Procurement PMU and Helpdesk Basement floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram; Ph: 0471-2577088, 2577188, Toll Free No: 18002337315; e-mail e-tendershelp@kerala.gov.in, Website: www.etender.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.

- VI The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.
- For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Director, FSL or Manager, FSL, Thiruvananthapuram-10 on all Government working days from 10.30 a.m. to 5 p.m. (Ph: No. 0471-2721533) (Ph: No. 0471-2722155).

Note:—Bidders are Advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order the jurisdiction will be Thiruvananthapuram City.

Specification

Optical System—	Ergonomic Design with Aluminium Die cast Body.
Viewing System—	Infinite Optical System
Viewing Head—	Compensation Free Binocular Head, Inclined at 30° & 360° inclined Adjustable Interpupillary Distance 55-75 mm, Adjustable Diopter
Eyepiece—	Extra Wide Field Eyepiece EW 10 ×/22mm with foldable Eye guards
Objective—	Antimicrobial treated and Anti Glare, Anti Scratch coated with colour corrected Infinity Optical Systems (CCS) Objective
	<i>Optical Numerical Working Correction* Aperature Distance and Magnification</i>
	C-Plan 0.1 30.0 mm Achromatic Objective 4X
	C-Plan 0.25 10.5 mm Achromatic Objective 10X
	C-Plan 0.45 5.2 mm Achromatic Objective 20X

	C-Plan 0.65 0.56 mm Achromatic Objective 4X
	C-Plan 1.25 0.20 mm Achromatic Objective 4X
Nosepiece—	Reverse and Rotable Ball Bearing Nosepiece
Condenser—	Swing Condenser NA 0.9/0.25
Attachments—	Phase Contrast, Dark Field
Focusing System—	Coaxial Coarse and Fine Focusing System, Sensitivity Graduation of Fine Focus Division 0.001 mm or better.
Mechanical Stage—	Right Hand, Hard Coated with Scratch resistant Double Layers X-Y Mechanical Stage 185 × 140/75 × 55 mm and Slide Holder
Electrical System—	Universal Standard input 100V-240V and AC 50-60
Illumination—	3W LED illumination or better.

Digital Part

Features—	Built-in Mouse Control Camera, Built-in Video Record, USB 2.0 with 30 Fps, HDMI Fluorescence Imaging.
Sensor—	5MP Dual Chip Scanning or better
Frame Speed—	1920 x 1080 30 Fps or better 1920 x 1080 60 Fps HDMI or better
Out put mode— (2 Options)	USB 2.0 HDMI
System Compatible—	System with suitable soft wares

Live Image Analysing Software (Multi User) with calibration Slide

Instant Image Capturing & Printing, Real time full screen image, Programmed Interval Captures.

Video Capture by Time Settings, Easy Measurement Calibration with Calibration slide, Measurement in microns, inches, centimeter, millimeters, Length, Circle-3 points, Ellipse, Rectangle, Irregular Shape.

Measurement in microns, inches, centimeter, millimeter, Length, Circle, Circle-3 points, Ellipse, Rectangle, Irregular Shape measurements, perimeter, radius, circumference, angle, arc, polygon, freehand, line, irregular measurements, magnifier (zoom) function.

All in One Desktop Computer (Branded)
Intel Core i3 with 1TB HDD, 4GB Ram, Wireless
keyboard & mouse, built-in speakers, DVD writer, 22”
Monitor with All in one Colour Printer.

(3)

No. C1-5014/2018/FSL.

14th May 2018.

The Director, Forensic Science Laboratory, Kerala
Police Department, Government of Kerala invites online
bids from reputed manufacturers/authorized dealers of
reputed vendors for the Supply and Installation of
Binocular Research Microscope (3 Nos.). The bidders
should comply with the following general conditions in
addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original
Equipment Manufacturers (OEM) or authorized
dealer of OEM, who is having an Authorization
Certificate from the OEM to participate in the
tender floated by Kerala Police Certificate from
the OEM for sales and service to be produced.
2. One bidder can not represent two suppliers/
OEMs or quotes on their behalf in a particular
tender.
3. The OEM/Bidder should have a well equipped
service centre functioning in India (preferably
in Kerala) to cater to immediately after sales
requirement; copy of Service Centre details
must be enclosed along with Tender document.
(Preferably bidder should have a Service Centre
in Kerala/South India).
4. A reputed vendor can participate in the tender
provided the vending outfit is functioning in
the market for at least 10 years.
5. The Bidder should have valid GST registration.
Copy of GST registration certificate should be
enclosed along with the tender.

6. The bidder should have valid PAN/Taxation Index
Number. Copy of PAN/Taxation Index number
allocation letter should be enclosed along with
the tender.
7. The Bidder must fulfil the following
minimum qualification criteria to prove the
techno-commercial competence and submit the
documents in support thereof;
 - (a) Valid Authorization letter from the
OEM to attend this particular Tender.
 - (b) Certificate of Registration/Incorporation
Certificate of the Bidder.
 - (c) Last 3 year's financial status of the
Bidder's/P&L and Balance Sheet/audit
report of last 3 years.
 - (d) The bidder (authorized dealer/
distributor) should have the dealership/
distributionship for at least 3 (three)
continuous consecutive years with
the OEM.
 - (e) The Bidder has to submit a Warranty
Certificate along with invoices.
 - (f) In case of a proprietary Item, a
certificate by the OEM to be attached.

Tender Number and date—4/2018, 14-5-2018.

Item—Supply and Installation of Binocular Research
Microscope—3 Nos.

Estimated Amount—` 6 lakh.

Tender fees—` 1,800 + Tax = ` 2,124.

Earnest Money Deposit—` 6,000.

Specifications—Attached in tender document.

Date and time of publication of e-Tender—14-5-2018,
6 p. m.Date and time of submission of e-Tender—
17-5-2018, 6 p. m.

to 14-6-2018, 12 Noon.

Last date and time of online submission
of e-Tender—14-6-2018, 12 Noon.Date and time of opening of e-Tender—16-6-2018,
3 p. m.Place of opening—Forensic Science Laboratory,
Thiruvananthapuram.Date, time and place of Technical Evaluation—18-6-2018,
10.30 a.m. Forensic Science Laboratory, Thiruvananthapuram.Bid Validity (Total Number of Days up to which the
rates are to be firm)—180 days.

Warranty and AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—Forensic Science Laboratory, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Phone: 0471 2721533.

e-mail: dirfsl.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. **Mode of submission of bids:— Online.**—All bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. **Cover Details:—**No. of covers 2. (i) Technical Bid (ii) Financial Bid. The AMC/ATS after warranty period also to be quoted in the Financial Bid. In the case of Foreign Equipments the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. **Downloading of e-Tender documents:—** The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. **Submission of e-Tender documents:—**The digitally signed tender documents and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. **Payment of Tender Fees:—**A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. **Payment of Earnest Money Deposit (EMD):—** The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

15. **Exemption from payment of EMD:—**Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

16. **Withdrawal and re-submission of e-Tender:—** The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. **Opening of e-Tenders:—**The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified Tenderers only will be considered for opening. The date of opening of financial Bids will be intimated to the concerned technically qualified tenderers over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. **Technical Evaluation:—**All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in Forensic Science Laboratory, Thiruvananthapuram on 18-6-2018 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live

demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/Slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- | | | |
|-------|---|---|
| (i) | Joint Director,
FSL, Thiruvananthapuram | — Chairman
(Phone No.
0471-27221360) |
| (ii) | Assistant Director
(Biology),
Biology Division
FSL, Thiruvananthapuram | — Member
(Phone No.
0471-2722155) |
| (iii) | Assistant Director
(Serology) | — Serology Division,
FSL,
Thiruvananthapuram
Member
(Phone No.
0471-2722155) |
| (iv) | Scientific Officer
(Biology),
FSL, Thiruvananthapuram | — Member
(Phone No.
0471-2722155) |
| (v) | Inspector of Police,
HiTech cell | — Member
(Phone No.
0471-2721547-1154) |

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Forensic Science Laboratory 0471-2722155).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation without fail.

20. Note to Bidders:

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details please visit the e-GP website www.etenders.kerala.gov.in

- (ii) Bidders are advised to note the Tender Id and Tender Number and date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening letter of Credit. Ordinarily no advance payment will be made for procuring the above item. In case advance payment has to be made a clear case has to be made out by the Tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process contact Kerala State IT Mission, e-Government Procurement PMU and Helpdesk, Basement floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Ph: 0471-2577088, 2577188, toll Free No. 18002337315, e-mail e-tendershelp@kerala.gov.in, Website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document please contact Director, FSL or Manager, FSL, Thiruvananthapuram-10 on all Government working days from 10.30 a.m. to 5 p.m. (Ph: No. 0471-2721533) (Ph: No. 0471-2722155).

Note:—Bidders are Advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order the jurisdiction will be Thiruvananthapuram City.

Binocular Research Microscope		Focusing System	Coaxial Coarse and Fine Focusing System, Sensitivity Graduation of Fine Focus Division 0.001mm or better
DESCRIPTION			
Optical System	Infinite Optical System		
Viewing Head	Compensation Free Binocular Head Inclined at 30° & 360° inclined Adjustable Interpupillary Distance 55-75 mm, Adjustable Diopter	Mechanical Stage	Right Hand, Hard Coated with Scratch resistant Double Layers X-Y Mechanical Stage 185 × 140/ 75 × 55 mm and Slide Holder
Eyeiece	Extra Wide Field Eyeiece EW 10 ×/22mm with foldable Eye guards	Electrical System	Universal Standard input 100V-240V and AC 50-60
Objective	Antimicrobial treated and Anti Glare, Anti Scratch coated with colour corrected infinity Optical Systems (CCS) Objective <i>Optical Numerical Working Correction*Aperature Distance and Magnification</i> C-Plan 0.1 30.0mm Achromatic Objective 4X D-Plan 0.25 10.5mm Achromatic Objective 10X C-Plan 0.45 5.2mm Achromatic Objective 20X C-Plan 0.65 0.56mm Achromatic Objective 4X C-Plan 1.25 0.20mm Achromatic Objective 100× Oil	Illumination	3W LED illumination or better
Nosepiece	Reverse and Rotable Sextuple (6 Position) Ball Bearing Nospiece		
Condenser	Swing Condenser NA 0.9/0.25		
Attachments	Phase Contrast, Dark Field		

Forensic Science Laboratory, (Sd.)
Vazhuthacaud, Director,
Thiruvananthapuram. Forensic Science Lab.

Printing Department

E-TENDER NOTICES

(1)

No. 3/2018-19.

24th May 2018.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised Dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Box Strapping Machine as per the specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—E tender No. 3/2018-19/SN ~ 60,000.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date and time of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender.

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—~ 200.

EMD—1% of PAC in online payment ~ 600.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

A. Technical Cover

The first cover ie, the technical cover shall be uploaded with the following document.

1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification—Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance statement.

Specification—Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial Cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

BOX STRAPPING MACHINE

Technical Specifications

Strapping Speed	1.5 sec/strap
Strapping Force	70 Kg.
Strapping Width	9-15 m

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

Sl. No.	<i>Description of the condition to be complied</i>	Yes/No.
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If yes, whether document in proof of the same is attached herewith.	
3	Machine offered should be standard, branded, and proven product and available in the market	
	3 (a) If yes, whether document in proof of the same is attached herewith.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender.	
	4 (a) If Manufacturing firm (OEM), proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
	5 (a) If yes, whether document in proof of the same is attached herewith.	
6	Service centres in Kerala for prompt after sales service is preferred.	
	6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.	

(1)	(2)	(3)	(1)	(2)	(3)
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.		17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
8	Warranty period of the machine/equipment should be minimum 1 year.		17 (a)	Whether delivery period is specifically and clearly mentioned in the tender.	
8 (a)	Specify the warranty period offered by the bidder if more than 1 year.		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
9	Bidder should produce documentary evidence in proof of the following:		19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
9 (a)	Govt. supplies made by them for the type of machine/equipment tendered.		20	Rate quoted should be valid for a period of minimum 6 months.	
9 (b)	Performance certificate from reputed customers for the type of machine/equipment tendered.		21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.		23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.				
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.				
15	Spare parts should be available for a minimum period; specify details.				
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200).				

(1)	(2)	(3)
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	

Note:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(2)

No. 5/2018-19.

24th May 2018.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised Dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Programmable Paper Cutting Machine (26/24 inch) as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—E-tender No. 5/2018-19/SN ` 50 Lakhs.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date and time of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender:

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 11,800.

EMD—1% of PAC in online payment ` 50,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

A. *Technical Cover*

The first cover ie, the technical cover shall be uploaded with the following document.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200
5. Declaraation in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. *Financial Cover*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

PROGRAMMABLE PAPER CUTTING MACHINE
(26/24 INCH)

Technical Specifications

1	Cutting width	610-670 mm
2	Feeding Depth	610-670 mm
3	Feeding height, max.	80-100 mm
4	Clamp Pressure, min.	1.8-5 kN
5	Clamp Pressure, max.	15-20 kN
6	Backgauge speed on return, max.	70 mm/sec or more
7	Smallest cut (automatic) without false clamp	15-25 mm
8	Smallest cut (automatic) with false clamp	50-65 mm
9	Dimension	To be specified by the firm
10	Weight	To be specified by the firm
11	Clamp Pressure Setting	By knob/Programmable selection by touch
12	No. of programmes	99 +

Essential Features

Machine frame should be sufficiently stable to absorb the cutting forces and to ensure maximum cutting accuracy

For easy handling of the cutting materials, the bed should be of smooth highgrade/stainless steel surface with sufficient thickness

PLC control with buttons/touch

Backgauge should be precisely positioned by a servo-motor drive

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each and signed underneath, by the bidder.

Sl. No.	Description of the condition to be complied	Yes/No.
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	

(1)	(2)	(3)
	2 (a) If yes, whether document in proof of the same is attached herewith.	
3	Machine offered should be standard, branded and proven product and available in the market.	
	3 (a) If yes, whether document in proof of the same is attached herewith.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender.	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
	5 (a) If yes, whether document in proof of the same is attached herewith.	
6	Manufacturer should have in house CNC manufacturing facility.	
7	Test Certificate should be produced for various steel materials used in the machine/equipment.	
8	Service Centres in Kerala for prompt after sales service is preferred.	
	8 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.	
9	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	
10	Warranty period of the machine/equipment should be minimum 1 year.	
	10 (a) Specify the warranty period offered by the bidder if more than 1 year.	
11	Bidders should produce documentary evidence in proof of the following:	
	11 (a) Govt. supplies made by them for the type of machine/equipment tendered.	
	11 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.	

(1)	(2)	(3)	(1)	(2)	(3)
12	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		22	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
13	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.		23	Rate quoted should be valid for a period of minimum 6 months.	
14	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		24	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
15	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		25	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
16	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		26	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
17	Spare parts should be available for a minimum period; specify details.		27	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
18	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).		28	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
19	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.		29	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	
20	17(a) Whether delivery period is specifically and clearly mentioned in the tender.				
21	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.				

Note:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(3)

No. 6/2018-19.

24th May 2018.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Programmable Paper Cutting Machine (45 inch) as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts :

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—E-tender No. 6/2018-19/SN—
` 45 Lakhs.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018,
5 p. m.

Date and time of opening of e-tender :

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 10,700.

EMD—1% of PAC in online payment—` 45,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers :

1. Technical Cover
2. Financial Cover

A. Technical cover

The first cover ie., the technical cover shall be uploaded with the following document.

1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance

Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M. authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in stamp paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

PROGRAMMABLE PAPER CUTTING MACHINE (45 INCH)

Technical Specifications :

- | | |
|--|-----------------------------|
| 1. Cutting width | 1150 mm |
| 2. Feeding Depth | 1150 mm |
| 3. Feeding height, max. | 165 mm |
| 4. Clamp Pressure, min. | 4 kN. |
| 5. Clamp Pressure,max. | 40 kN. |
| 6. Maximum Backgauge advance speed | 300 mm/sec. |
| 7. Smallest cut, (automatic) without false clamp | 27 mm |
| 7. Smallest cut, (automatic) with false clamp | 85 mm |
| 8. Speed of mechanical cut (knife strokes/min.) | 42 |
| 9. Dimension | To be specified by the firm |
| 10. Weight | To be specified by the firm |

Essential Features:

1. Central Lubrication systems.
2. Magnetic Clutch and Brake system/Hydraulic Drive, for Knife movement.
3. Optical Cutting line.
4. Double Sliding Drive for knife driving-preferable
5. Air table for easy handling of bulky stocks.
6. High grade stainless steel bed/Chrome plated bed with ultra smooth surface.
7. Minimum 5.5 inch colour LCD touch panel.
8. Charactor entry through touch panel.
9. Alarm function for knife change and oil change.
10. Minimum 10 key presets for cutting data.
11. Programming of backgauge with variable speed.
12. Clamp timer facility to set delay in the lift of the clamp.
13. Backgauge should precisely positioned by a servo-motor drive.

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No.</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If yes, whether document in proof of the same is attached herewith.	
3	Machine offered should be standard, branded and proven product and available in the market.	
	3 (a) If yes, whether document in proof of the same is attached herewith.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender.	

(1)	(2)	(3)
4 (a)	If manufacturing firm (OEM), proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
	5 (a) If yes, whether document in proof of the same is attached herewith.	
6	Manufacturer should have in house CNC manufacturing facility.	
7	Test Certificate should be produced for various steel materials used in the machine/equipment.	
8	Service centres in Kerala for prompt after sales service is preferred.	
	8 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.	
9	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly the bidder and any deviation should be brought-out clearly.	
10	Warranty period of the machine/equipment should be minimum 1 year.	
	10 (a) Specify the warranty period offered by the bidder if more than 1 year.	
11	Bidders should produce documentary evidence in proof of the following:	
	11 (a) Govt. Supplies made by them for the type of machine/equipment tendered.	
	11 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.	
12	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
13	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.	

(1)	(2)	(3)	(1)	(2)	(3)
14	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		23	Rate quoted should be valid for a period of minimum 6 months.	
15	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		24	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
16	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		25	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
17	Spare parts should be available for a minimum period ; specify details.		26	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
18	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ~ 200).		27	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
19	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.		28	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
20	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.		29	Payment condition : 90% of the total cost will be paid after satisfactory installation on the machine and the balance 10% will be released only after the production of satisfactory report.	
21	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.		<p><i>Note:—</i>Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected out rightly.</p> <p style="text-align: center;">(4)</p>		
22	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.		<p>No. 7/2018-19. 24th May 2018.</p> <p>e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Digital Duplicator (Single colour) as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. e-tender document and other details can be obtained from the above e-portal.</p> <p>The tender has two parts:</p> <ol style="list-style-type: none"> 1. Technical Bid 2. Financial Bid (BOQ) 		

Tender No. with PAC—e tender No. 7/2018-19/SN, ₹ 9 Lakhs.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender

1. Technical Bid—18-6-2018, 11 a. m.

2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—₹ 2,700.

EMD—1% of PAC in online payment ₹ 9,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover

2. Financial Cover

A. *Technical cover:*

The first cover i.e., the technical cover shall be uploaded with the following document.

1. *Technical details:*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

- Brochure of the product intended to supply
- Work Experience Certificate, O.E.M. authorisation Letter and other relevant details.
- Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ₹ 200
- Declaration in Stamp Paper worth ₹ 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. *Financial Cover:*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

DIGITAL DUPLICATOR (SINGLE COLOUR)

Technical Specifications

- | | | |
|----|-------------------------|---|
| 1 | Type | — Book or Sheet |
| 2 | Size (Max.) | — 297mm × 420mm (A3) |
| 3 | Paper Supply Capacity | — 1000 Sheets of 80 gsm/Max. height 110 mm |
| 4 | Print Paper weight | — 46 gsm-210 gsm |
| 5 | Image Processing mode | — Line, Photo, Duo, Pencil |
| 6 | Resolution | — 600 × 600 dpi |
| 7 | Master Making Time | — Approx. 20 second for Short Edge Feed
Approx. 16 second for Long Edge Feed |
| 8 | Print Speed | — 180 sheets per minute A3 |
| 9 | Ink Supply | — Full Automatic (1000 ml per Cartridge) |
| 10 | Master Supply Disposal | — Full Automatic (Approx. 220 sheet per roll) |
| 11 | Master Dispose Capacity | — 100 Sheets |
| 12 | User Interface | — LCD touch panel |

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder. Documents in proof of the compliance should also be uploaded.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No.</i>	(1)	(2)	(3)
(1)	(2)	(3)			
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.		9	Warranty conditions should include the following : (1) Warranty period of the machine/equipment should be minimum 1 year and the warranty should include all the spare parts and labour charges complete. (2) Spares and services should be available through the expected life time of the machine/equipment.	
	1 (a) Whether document in proof of the same is attached herewith.			10 (a) Whether warranty conditions of the bidder (in case different from the above) is enclosed herewith	
2	All the technical specification should be mentioned clearly by the bidder.		10	Bidders should produce documentary evidence for the following:	
	2 (a) Whether document in proof of the same is attached herewith			10 (a) Govt. Supplies made by them for the type of machine/equipment tendered	
3	Machine offered should be standard, branded and proven product and available in the market			10 (b) Performance certificate from reputed customers for the type of machine equipment tendered	
	3 (a) Whether document in proof of the same is attached herewith		11	The manufacturer should provide a list of machines (of the type tendered) sold by them in Kerala with customer details.	
4	Only manufacturing firms (OEMs) or their authorized dealers are eligible to participate in the tender		12	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
	4 (a) Whether proof that the firm is the OEM/Authorized Dealer of the OEM is attached.		13	Supervisors/operators as decided by the Department should be adequately trained free of cost by the bidder after successful installation of the machine/equipment	
5	Manufacturing firms should have preferably ISO 9001 quality certificate		14	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated by the successful bidder immediately after confirmation of the supply order. Necessary Layout and Foundation Drawings also should be furnished.	
	5 (a) Whether ISO 9001 quality certificate is attached herewith		15	Required accessories/spares/tools for installation should be taken care of by the bidder	
6	Dealers should have minimum five years experience of trading in the same brand.		16	Catalogues/Operation Manuals/Spare Parts Manuals along with all technical details of the machine should be produced by the successful bidder, at the time of supply of the machine/equipment.	
	6 (a) Whether document in proof of the same is attached herewith		17	Installation and trial run should be carried out by the supplier at the specified Govt. Press	
7	Service centres in Kerala for prompt after sales service is preferred. Details of Nearest Service Centres with Address and contact telephone numbers and e-mail address should be submitted. Response time for a service call should be specified.		18	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ~ 200)	
	7 (a) Whether details of Nearest Service Centres with Address and contact telephone numbers and e-mail address submitted.				
	7 (b) Whether response time for a service call is specified.				
8	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly the bidder and any deviation should be brought-out clearly.				

(1)	(2)	(3)	(1)	(2)	(3)
19	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.		27	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted afterwards will be considered for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the Purchaser before the technical bid opening time of the tender.	
20	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.		28	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
21	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.		29	Payment condition : 90% of the total payment will be paid at the receipt of the machine/equipment and the balance 10% will be paid after the production of report that the machine/equipment is working satisfactorily.	
22	Rate quoted should be valid for a period of minimum 6 months.		<i>Note:</i> —Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, otherwise the tender is liable to be rejected.		
23	Rates quoted should be inclusive of all taxes/charges, loading, unloading, transportation, erection and commissioning charges.		(5)		
24	AMC (after warranty period) details should be specified. Specify the year-wise rates for a period of 5 years after warranty period.		No. 8/2018-19.	24th May 2018.	
24 (a)	Whether year-wise rates as above is submitted herewith.		E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Digital Foil Printer (Computer based) as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in . Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.		
25	Any document/certificate required from us for delivery of machines should be specified in advance.		The tender has two parts:		
26	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.		1. Technical Bid		
			2. Financial Bid (BOQ)		
			Tender No. with PAC—E-tender No. 8/2018-19/SN— ~ 6 Lakhs.		
			Date of pre-bid meeting—1-6-2018.		
			Starting date of bid submission—4-6-2018.		
			Last date of receipt of e-tender—15-6-2018.		
			Closing date and time of e-tender—15-6-2018, 5 p. m.		
			Date and time of opening of e-tender:		
			1. Technical Bid—18-6-2018, 11 a. m.		
			2. Financial Bid—25-6-2018.		

Cost of e-tender (Online Submission)—` 1,800.

EMD—1% of PAC in online payment ` 6,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover
2. Financial Cover

A. Technical Cover

The first cover ie, the technical cover shall be uploaded with the following document.

1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

DIGITAL FOIL PRINTER (COMPUTER BASED)

Technical Specifications

Colour Printing	Essential
Max. print area	430 × 300 mm
Printer table dimensions	600 × 310 mm
Connection to Computer	With USB 2.0
Operating Systems	Windows XP, Vista, 7 & 8
Resolution	300 × 300 dpi
Speed	Upto 2.5 cm/s
Print Substrates	Flat, smooth, semi-smooth & coated surfaces

No die needed

Desktop model

Should be possible to print on the cover of finished books upto 32 mm thickness.

Spine supports for printing on spines required.

General Conditions

Compliance to the following General Conditions should be marked as Yes/No against each and signed underneath, by the bidder.

Sl. No.	Description of the condition to be complied	Yes/No
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.	
	1 (a) yes, whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If yes, whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	

(1)	(2)	(3)	(1)	(2)	(3)
	3 (a) If yes, whether document in proof of the same is attached herewith		11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender		12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached.		13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.		14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.	
	5 (a) If yes, whether document in proof of the same is attached herewith.		15	Spare parts should be available for a minimum period; specify details.	
6	Service Centres in Kerala for prompt after sales service is preferred.		16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).	
	6 (a) Specify the details of Nearest Service Centres with Address and contact Telephone Numbers and e-mail address, if available. Specify response time for a service call.		17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.		17 (a)	Whether delivery period is specifically and clearly mentioned in the tender.	
8	Warranty period of the machine/equipment should be minimum 1 year.		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.		19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above Department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
9	Bidders should produce documentary evidence in proof of the following:				
	9 (a) Govt. supplies made by them for the type of machine/equipment tendered.				
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.				
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.				

(1)	(2)	(3)
20	Rate quoted should be valid for a period of minimum 6 months.	
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
23	The Department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
24	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
26	Payment condition: 90% of the total cost will be paid after satisfactory installation of the Machine and the balance 10% will be released only after the production of satisfactory report.	

Note:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(6)

No. 9/2018-19.

24th May 2018.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Heavy Duty Stitching Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 9/2018-19/SN—
` 11 Lakhs.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018,
5 p. m.

Date and time of opening of e-tender

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 2,600.

EMD—1% of PAC in online payment ` 11,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover
2. Financial Cover

A. *Technical cover*

The first cover ie, the technical cover shall be uploaded with the following document.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

Specification—Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M. authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial cover:

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the Stores Purchase Manual.

HEAVY DUTY STITCHING MACHINE**Technical Specifications**

Size	1.25 inch
Stitching Capacity	32 mm
Stabbing Capacity	57 mm
Maximum Speed	140 stitches per minute
Wire Gauge	Round and narrow flat 21/24 gauge, 19/21 gauge 18/19 gauge
Dimensions	To be specified
Weight	To be specified
Power supply	To be specified

Note:—Stitching capacity of 32 mm is the minimum required. The bidder should demonstrate before the purchaser that stitching of purchaser's sample (32 mm thick book) is possible without any difficulty.

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder.	

(1)	(2)	(3)
2	(a) If yes, whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	
3	(a) If yes, whether document in proof of the same is attached herewith	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender	
4	(a) If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
5	(a) If yes, whether document in proof of the same is attached herewith	
6	Service centres in Kerala for prompt after sales service is preferred.	
6	(a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly	
8	Warranty period of the machine/equipment should be minimum 1 year	
8	(a) Specify the warranty period offered by the bidder if more than 1 year	
9	Bidders should produce documentary evidence in proof of the following:	
9	(a) Govt. supplies made by them for the type of machine/equipment tendered	
9	(b) Performance certificate from reputed customers for the type of machine/equipment tendered	
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying	

(1)	(2)	(3)	(1)	(2)	(3)
11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.		20	Rate quoted should be valid for a period of minimum 6 months	
12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts	
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender	
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
15	Spare parts should be available for a minimum period; specify details		24	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender	
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200)		25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala	
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer		26	Payment condition: 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	
17 (a)	Whether delivery period is specifically and clearly mentioned in the tender.		<i>Note:</i> —Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.		
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities		(7)		
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier		No. 10/2018-19.	24th May 2018.	
			e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Paper Shredding Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in . Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. e-tender document and other details can be obtained from the above e-portal.		
			The tender has two parts:		
			1. Technical Bid		
			2. Financial Bid (BOQ)		
			Tender No. with PAC—E-tender No. 10/2018-19/ SN—` 3 Lakhs.		

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018,
5 p. m.

Date and time of opening of e-tender :

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 900.

EMD—1% of PAC in online payment ` 3,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover
2. Financial Cover

A. *Technical cover*

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M authorisation letter and other relevant details.
4. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. *Financial cover*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the Stores Purchase Manual.

PAPER SHREDDING MACHINE

Technical Specifications

Feed Width	420 mm
Shred size	6 × 50 mm cross cut
Shred Capacity	65-70 A4 size paper (70 gsm)
Speed	7.5 metres per min.
Waste Volume	210 litres
Hopper Volume	60 litres
Motor Start/Off	Rotary Switch
Emergency Off	Required
MCB	Required

Working cycle if operated in ventilated ambience and at 60% rated capacity Continuous

Control Panel PCB for thermal cut-off for motor and overload cut-off with auto reverse.

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>	(1)	(2)	(3)
(1)	(2)	(3)			
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dtd. 21-6-2013.		9 (a)	Govt. supplies made by them for the type of machine/equipment tendered	
1 (a)	If yes, whether document in proof of the same is attached herewith		9 (b)	Performance certificate from reputed customers for the type of machine/equipment tendered	
2	All the technical specification should be mentioned clearly by the bidder.		10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying	
2 (a)	If yes, whether document in proof of the same is attached herewith		11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment	
3	Machine offered should be standard, branded and proven product and available in the market		12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance	
3 (a)	If yes, whether document in proof of the same is attached herewith		13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender		14	Installation and trial run should be carried out by the supplier at the specified Govt. Press	
4 (a)	If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached		15	Spare parts should be available for a minimum period; specify details	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.		16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).	
5 (a)	If yes, whether document in proof of the same is attached herewith.		17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer	
6	Service centres in Kerala for prompt after sales service is preferred		17 (a)	Whether delivery period is specifically and clearly mentioned in the tender	
6 (a)	Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly				
8	Warranty period of the machine/equipment should be minimum 1 year				
8 (a)	Specify the warranty period offered by the bidder if more than 1 year				
9	Bidders should produce documentary evidence in proof of the following:				

(1)	(2)	(3)	(8)
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier		No. 11/2018-19. <i>24th May 2018.</i> E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Four colour Digital Printer (Toner based) as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in . Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.
20	Rate quoted should be valid for a period of minimum 6 months		The tender has two parts: 1. Technical Bid 2. Financial Bid (BOQ)
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts		Tender No. with PAC—E-tender No. 11/2018-19/SN—` 12 Lakhs.
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.		Date of pre-bid meeting—1-6-2018. Starting date and time of bid submission—4-6-2018. Last date of receipt of e-tender—15-6-2018.
23	The department has every right to reject the tender at any time during the tendering process if any, violation of any of the tender conditions is noticed.		Closing date of e-tender—15-6-2018, 5 p. m. Date and time of opening of e-tender 1. Technical Bid—18-6-2018, 11 a. m. 2. Financial Bid—25-6-2018.
24	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender		Cost of e-tender (Online Submission)—` 2,900. EMD—1% of PAC in online payment ` 12,000. Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala		Period of Supply—Within 60 days of receipt of Supply Order. The tender has two covers: 1. Technical Cover 2. Financial Cover
26	Payment condition: 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.		A. <i>Technical cover</i> The first cover i.e., the technical cover shall be uploaded with the following document. 1. <i>Technical details</i>

Note:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M. authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

FOUR COLOUR DIGITAL PRINTER (TONER BASED)

1	Equipment	Print/Scan/Copy
2	Technology	Laser, Multi-colour
3	speed (A4/A3)	50ppm/25 ppm (in colour)
4	Resolution	1200 × 1200 dpi
5	Memory	4GB RAM
6	Storage Capacity	320 GB Hard Disk
7	Paper Size	A3 Size with Banner Printing
8	Paper thickness	60-300 gsm.
9	Duplex Unit	DADF/RADF/ARDF
10	Network Interfaces	Ethernet 1000BASE-T, 100BASE,—TX, 10BASE-T
11	Ouput Capacity	500 Sheet tray capacity

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder. Documents in proof of the compliance should also be uploaded.

Sl. No.	Description of the condition to be complied	Yes/No.
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd 21-6-2013.	
	1 (a) Whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) Whether document in proof of the same is attached herewith.	
3	Machine offered should be standard, branded and proven product and available in the market.	
	3 (a) Whether document in proof of the same is attached herewith.	
4	Only manufacturing firms (OEMs) or their authorized dealers are eligible to participate in the tender.	
	4 (a) Whether proof that the firm is the OEM/ Authorized Dealer of the OEM is attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
	5 (a) Whether ISO 9001 quality certificate is attached herewith.	
6	Dealers should have minimum five years experience of trading in the same brand.	
	6 (a) Whether document in proof of the same is attached herewith.	
8	Service Centres in Kerala for prompt after sales service is preferred. Details of Nearest Service Centres with Address and contact Telephone numbers and e-mail address should be submitted. Response time for a service call should be specified.	
	8 (a) Whether details of Nearest Service Centres with Address and contact telephone numbers and e-mail address submitted.	
	8 (b) Whether response time for a service call is specified.	

(1)	(2)	(3)	(1)	(2)	(3)
9	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.		18	Installation and trial run should be carried out by the supplier at the specified Govt. Press.	
10	Warranty conditions should include the following : (1) Warranty period of the machine/equipment should be minimum 1 year and the warranty should include all the spare parts and labour charges complete. (2) Spares and services should be available through the expected life time of the machine/equipment.		19	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ~ 200).	
	10 (a) Whether warranty conditions of the bidder (in case different from the above) is enclosed herewith.		20	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
11	Bidders should produce documentary evidence for the following:		21	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
	11 (a) Govt. Supplies made by them for the type of machine/equipment tendered.		22	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
	11 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.		23	Rate quoted should be valid for a period of minimum 6 months.	
12	The manufacturer should provide a list of machines (of the type tendered) sold by them in Kerala with customer details.		24	Rates quoted should be inclusive of all taxes/ charges, loading, unloading, transportation, erection and commissioning charges.	
13	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		25	AMC (after warranty period) details should be specified. Specify the year-wise rates for a period of 5 years after warranty period.	
14	Supervisors/operators as decided by the Department should be adequately trained free of cost by the bidder after successful installation of the machine/equipment				
15	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated by the successful bidder immediately after confirmation of the supply order. Necessary Layout and Foundation Drawings also should be furnished.				
16	Required accessories/spares/tools for installation should be taken Care of by the bidder.				
17	Catalogues/Operation Manuals/Spare Parts Manuals along with all technical details of the machine should be produced by the successful bidder, at the time of supply of the machine/equipment.				

(1)	(2)	(3)
25 (a)	Whether year-wise rates as above is submitted herewith.	
26	Any document/certificate required from us for delivery of machines should be specified in advance.	
27	The Department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
28	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted afterwards will be considered for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the Purchaser before the technical bid opening time of the tender.	
29	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
30	Payment condition : 90% of the total payment will be paid at the receipt of the machine/equipment and the balance 10% will be paid after the production of report that the machine/equipment is working satisfactorily.	

Note: Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, otherwise the tender is liable to be rejected.

(9)

No. 12/2018-19.

24th May 2018.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Incinerator as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—E-tender No. 12/2018-19/SN ` 10 Lakhs.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date and time of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 3,000.

EMD—1% of PAC in online payment ` 10,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers

1. Technical Cover
2. Financial Cover

A. Technical cover

The first cover ie, the technical cover shall be uploaded with the following documents.

1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.
5. Declaration in stamp paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

INCINERATOR**Specifications**

- | | |
|--------------------------------|--|
| 1. Combustion Chamber Material | Fine grain corrosion free steelplates, quenched and tempered for tougher and higher impact energy

Inner core: IS 6 standard refractory brick for combustion chamber and premium quality refractory cementon shell top |
| 2. Thermal Insulation | Ceramic clay coatings
Outer core: glass wool- 50 mm thick protected with aluminium plate 1mm thick |
| 3. Dimension | Dia.1000mm, Ht.1250mm; Thickness 6mm for combustion chamber and 8 mm for top conical shell |
| 4. Erection | Erected upon four legs of high quality mild steel pipes, strong enough to support the loads at minimum 600mm above ground level |
| 5. Capacity | Approx. 100 kg at a time- 1000 kg per day |
| 6. Emission control devices | Wet scrubbing system with diffuser & secondary burning with the help of air inlet tubes |

- | | |
|------------------------|--|
| 7. Fuel Consumption | Nil (Natural draught) |
| 8. Chimney material | High quality GI Pipe |
| 9. Chimney Height | 30 metre from ground level |
| 10. Chimney dimensions | Diameter 200 mm minimum, Thickness 5mm minimum |
| 11. Civil work | Complete civil work for foundation and platforms etc. should be done by the firm |

Essential Features

12. Waste loading door
13. Cleaning door
14. A cress ladder and Port hole on chimney for routine maintenance and emission tests
15. Ash Chamber with door
16. Specially designed diffuser to prevent rain water entering the combustion chamber
17. Type of waste: Greasy cotton waste and paper with oil

Note:—Pollution Certificate from Pollution Control Board/Smoke Test Certificate from authorised testing labs should be produced

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013	
	1 (a) If yes, Whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder	
	2 (a) If yes, Whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	
	3 (a) If yes, Whether document in proof of the same is attached herewith	

(1)	(2)	(3)	(1)	(2)	(3)
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender		12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	
	4 (a) If manufacturing firms (OEM), proof of the same should be attached. If authorized dealer certificate from the manufacturer (OEM) should be attached		13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate		14	Installation and trial run should be carried out by the supplier at the specified Govt. Press	
	5 (a) If yes, whether document in proof of the same is attached herewith		15	Spare parts should be available for a minimum period; specify details	
6	Service centres in Kerala for prompt after sales service is preferred.		16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ~ 200)	
	6 (a) Specify the details of Nerarest Service Centres with address and contract telephone numbers and e-mail address, if available. Specify response time for a service call.		17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly			17 (a) Whether delivery period is specifically and clearly mentioned in the tender.	
8	Warranty period of the machine/equipment should be minimum 1 year .		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
	8 (a) Specify the Warranty period offered by the bidder if more than 1 year		19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
9	Bidders should produce documentary evidence in proof of the following:				
	9 (a) Govt. supplies made by them for the type of machine/equipment tendered				
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered				
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.				
11	Supervisors/Operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment				

(1)	(2)	(3)
20	Rate quoted should be valid for a period of minimum 6 months.	
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
24	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report	

Note : Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(10)

No. 13/2018-19.

24th May 2018.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Lamination Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. With PAC—E tender No. 13/2018-19/SN—` 5.5 Lakhs.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender:

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 1,700.

EMD—1% of PAC in online payment ` 5,500.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover
2. Financial Cover

A. *Technical Cover*

The first cover ie, the technical cover shall be uploaded with the following documents.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.
5. Declaration in stamp paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial Cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

THERMAL LAMINATING MACHINE**Technical Specifications**

- | | |
|-----------------------------|-----------------------------|
| 1. Maximum Laminating Width | 500 mm |
| 2. Maximum Feed Speed | 5m/min |
| 3. Laminating Temperature | 70-130 degree C |
| 4. Maximum Air Pressure | 0.8 Mpa |
| 5. Dimensions | To be specified by the firm |
| 6. Weight | To be specified by the firm |
| 7. Power Supply | To be specified by the firm |

General Conditions

Compliance to the following General Conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013	
	1 (a) If yes, Whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder	
	2 (a) If yes, Whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	

(1)	(2)	(3)
3	(a) If yes, Whether document in proof of the same is attached herewith	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender	
	4 (a) If manufacturing firms (OEM), proof of the same should be attached. If authorized dealer certificate from the manufacturer (OEM) should be attached	
5	Manufacturing firms should have preferably ISO 9001 quality certificate	
	5 (a) If yes, whether document in proof of the same is attached herewith	
6	Service centres in Kerala for prompt after sales service is preferred	
	6 (a) Specify the details of Nearest service Centres with address and contact telephone numbers and e-mail address, if available. Specify response time for a service call	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly	
8	Warranty period of the machine/equipment should be minimum 1 year	
	8 (a) Specify the Warranty period offered by the bidder if more than 1 year	
9	Bidders should produce documentary evidence in proof of the following:	
	9 (a) Govt. supplies made by them for the type of machine/equipment tendered	
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered	
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying	
11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/ equipment.	

(1)	(2)	(3)	(1)	(2)	(3)
12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts	
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender	
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed	
15	Spare parts should be available for a minimum period; specify details.		24	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender	
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).		25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala	
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.		26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report	
17 (a)	Whether delivery period is specifically and clearly mentioned in the tender.		<i>Note</i> :—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.		
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.		(11)		
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.		No. 14/2018-19.	24th May 2018.	
20	Rate quoted should be valid for a period of minimum 6 months.		E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Scoring, Creasing and Perforating Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in . Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.		
			The tender has two parts:		
			1. Technical Bid		
			2. Financial Bid (BOQ)		
			Tender No. with PAC—E-tender No. 14/2018-19/SN— ₹ 3 Lakhs.		
			Date of pre-bid meeting—1-6-2018.		

Starting date of bid submission—4-6-2018.

Last date of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender:

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—` 900.

EMD—1% of PAC in online payment ` 3,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover
2. Financial Cover

A. Technical cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200
5. Declaration in stamp paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. Financial cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

SCORING, CREASING AND PERFORATING MACHINE

Technical Specifications

Maximum paper width	—	660mm
Maximum paper thickness	—	400 gsm
Feeding mode	—	Automatic
Speed	—	3600 sheets/hr

2 Numbers of blades each for scoring, perforating, single creasing and double creasing and sufficient number of holders should be supplied as part of standard supply.

Additionally, 2 numbers of blades and holders each for scoring, perforating, single creasing and double creasing should be supplied.

Dimensions	—	To be specified.
Weight	—	To be specified.
Power supply	—	To be specified.

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder:

Sl. No.	Description of the condition to be complied	Yes/No
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) If Yes, Whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If Yes, Whether document in proof of the same is attached herewith	

(1)	(2)	(3)	(1)	(2)	(3)
3	Machine offered should be standard, branded and proven product and available in the market		11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment	
	3 (a) If yes, whether document in proof of the same is attached herewith		12	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender		13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.	
	4 (a) If Manufacturing firm (OEM) proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.		14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate		15	Spare parts should be available for a minimum period; specify details.	
	5 (a) If yes, whether document in proof of the same is attached herewith		16	The supplier shall undertake that the firm has never been blacklisted by any Government/ Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200)	
6	Service Centres in Kerala for prompt after sales service is preferred.		17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
	6 (a) Specify the details of Nearest Service Centres with Address and contact Telephone numbers and e-mail address, if available. Specify response time for a service call.			17(a) Whether delivery period is specifically and clearly mentioned in the tender.	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
8	Warranty period of the machine/equipment should be minimum 1 year.		19	During the erection/commissioning or while performing in the guarentee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.				
9	Bidders should produce documentary evidence in proof of the following:				
	9 (a) Govt. Supplies made by them for the type of machine/equipment tendered				
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered				
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.				

(1)	(2)	(3)
20	Rate quoted should be valid for a period of minimum 6 months	No. 15/2018-19. 24th May 2018.
21	AMC details should be specified. (after warranty period) Specify the year-wise rates with or without spare parts.	E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Four Colour Digital Production Printer (High end) as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in . Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	The tender has two parts
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	1. Technical Bid 2. Financial Bid (BOQ)
24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	Tender No. with PAC—E-tender No. 15/2018-19/SN— ` 40 Lakhs. Date of pre-bid meeting—1-6-2018. Starting date of bid submission—4-6-2018. Last date of receipt of e-tender—15-6-2018. Closing date and time of e-tender—15-6-2018, 5 p. m. Date and time of opening of e-tender
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	1. Technical Bid—18-6-2018, 11 a. m. 2. Financial Bid—25-6-2018. Cost of e-tender (Online Submission)—` 9,500. EMD—1% of PAC in online payment—` 40,000. Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank. Period of Supply—Within 60 days of receipt of Supply Order.
26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	The tender has two covers
		1. Technical Cover 2. Financial Cover
		A. <i>Technical cover</i>
		The first cover ie, the technical cover shall be uploaded with the following document.

Note: Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number 0471-2331458.

B. Financial cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the Stores Purchase Manual.

FOUR-COLOUR DIGITAL PRODUCTION PRINTER (HIGH END)

Technical Specifications

- | | |
|--------------|--|
| 1 Print Type | Line-type inkjet system |
| 2 Ink Type | Oil-based pigment ink (CMYK&Gray) |
| 3 Resolution | Standard:Black600×600dpi
CMY & G 300 dpi×300 dpi
Fine mode Black:
600 × 600 dpi
CMY & G300 × 600 dpi |

- | | |
|---------------------------------|---|
| 4 Ink Quality | Archival quality for Black ink |
| 5 First Print Time | 5 sec. or less × 1 (when copying A4/Letter long-edge feed) |
| 6 Continuous Print Speed | A4 long-edge feed:
Simplex:160 ppm, Duplex:
80 sheets/minute (160ppm) |
| 7 Paper size | Standard Tray:Maximum:
340 mm × 550 mm
Minimum:90 mm×148mm |
| 8 Printable Area | Maximum:
314 mm × 548 mm
(12 ³ / ₈ " × 21 ⁹ / ₁₆ ") |
| 9 Paper weight | Standard Tray:46 gsm
(12-lb bond) to 210 gsm
(56-lb bond)(plain paper)

Feed Tray: 52 gsm (14-lb
bond) to 104 gsm (28-lb
bond) (plain paper) |
| 10 Paper Feed Method/Paper Tray | Standard Tray: Height up
to 110 mm (4 ⁵ / ₁₆ ") |
| 11 Output Tray Capacity | Standard: Height up to
60 mm (2 ³ / ₈ ") |
| 12 Supported Protocols | TCP/IP, HTTP, HTTPS
(TLS), DHCP, ftp, lpr,
IPP, SNMP, Port 9100
(RAW port), IPv4, IPv6,
IPsec. |
| 13 Network Interface | Ethernet 1000 BASE-T,
100 BASE-TX, 10BASE-T,
Post Script |
| 14 Memory Capacity | 4 GB |
| 15 Hard Disk Capacity | 500 GB |
| 16 Operating System | Linux & Windows |
| 17 Power Source | AC 100-240 V, 10-5 A,
50-60 HZ |
| 18 Power Consumption | Maximum:1200 W |
| Scanner: | |
| 19 Type | Flatbed with ADF-200
sheets |
| 20 Resolution | 600 dpi, 400 dpi, 300dpi,
200 dpi |

Sl. No.	Description of the condition to be complied	Yes/No.
(1)	(2)	(3)
21	Scan speed	100 ppm (200 ipm)
22	Data saving format	Monochrome:TIFF, PDF, PDF/A, Grayscale/Full Colour:TIFF, JPEG, PDF, PDF/A
23	Copy speed	70 ppm
24	Reproduction size	50-200%
25	No. of trays	3
26	Max No. of sheets for stapling	100 sheets
27	stapling positions	1 Corner stapling, 2 Centre stapling
28	No. of Punches	2 holes, 3 holes, 4 holes
29	Booklet	15 sheets, 60 Pages
30	UPS	2kVA
31	Multifunction Finisher including Booklet Folding, Half Fold, Stapling, Punch, Offset Stacking, Half Fold with Staple etc. should be provided as an additional attachment to the basic machine.	
32	Machine should be capable of printing Variable Data and Bar Code	
33	Machine should be bundled with security software to utilise the security features of the machine.	
34	Specify the additional consumables and spares supplied with the machine.	
General Conditions		
Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder. Documents in proof of the compliance should also be uploaded.		
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
1 (a)	Whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
2 (a)	Whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	
3 (a)	Whether document in proof of the same is attached herewith	
4	Only manufacturing firms (OEMs) or their authorized dealers are eligible to participate in the tender	
4 (a)	Whether proof that the firm is the OEM/ Authorized Dealer of the OEM is attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate	
5 (a)	Whether ISO 9001 quality certificate is attached herewith	
6	Dealers should have minimum five years experience of trading in the same brand.	
6 (a)	Whether document in proof of the same is attached herewith	
7	Service centres in Kerala for prompt after sales service is preferred. Details of Nearest Service Centres with Address and contact telephone numbers and e-mail address should be submitted. Response time for a service call should be specified.	
7 (a)	Whether details of Nearest Service Centres with Address and contact telephone numbers and e-mail address submitted.	
7 (b)	Whether response time for a service call is specified	
8	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	
9	Warranty conditions should include the following : (1) Warranty period of the machine/equipment should be minimum 1 year and the warranty should include all the spare parts and labour charges complete. (2) Spares and services should be available through the expected life time of the machine/equipment.	

(1)	(2)	(3)	(1)	(2)	(3)
9 (a)	Whether warranty conditions of the bidder (in case different from the above) is enclosed herewith		20	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
10	Bidders should produce documentary evidence for the following:		21	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/ replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
10 (a)	Govt. Supplies made by them for the type of machine/equipment tendered		22	Rate quoted should be valid for a period of minimum 6 months.	
10 (b)	Performance certificate from reputed customers for the type of machine/equipment tendered		23	Rates quoted should be inclusive of all taxes/ charges, loading, unloading, transportation, erection and commissioning charges.	
11	The manufacturer should provide a list of machines (of the type tendered) sold by them in Kerala with customer details.		24	AMC (after warranty period) details should be specified. Specify the year-wise rates for a period of 5 years after warranty period.	
12	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		24 (a)	Whether year-wise rates as above is submitted herewith	
13	Supervisors/operators as decided by the Department should be adequately trained free of cost by the bidder after successful installation of the machine/equipment.		25	Any document/certificate required from us for delivery of machines should be specified in advance.	
14	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated by the successful bidder immediately after confirmation of the supply order. Necessary Layout and Foundation Drawings also should be furnished.		26	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
15	Required accessories/spares/tools for installation should be taken Care of by the bidder.		27	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted afterwards will be considered for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the Purchaser before the technical bid opening time of the tender.	
16	Catalogues/Operation Manuals/Spare Parts Manuals along with all technical details of the machine should be produced by the successful bidder, at the time of supply of the machine/equipment.				
17	Installation and trial run should be carried out by the supplier at the specified Govt. Press.				
18	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ~ 200).				
19	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.				

(1)	(2)	(3)
28	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
29	Payment condition : 90% of the total payment will be paid at the receipt of the machine/equipment and the balance 10% will be paid after the production of report that the machine/equipment is working satisfactorily.	

Note: Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, otherwise the tender is liable to be rejected.

(13)

No. 16/2018-19.

24th May 2018.

e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Variable Data Inkjet Printing Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. e-tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e tender No. 16/2018-19/SN ~ 47 Lakhs 20 thousand only.

Date of pre-bid meeting—1-6-2018.

Starting date of bid submission—4-6-2018.

Last date and time of receipt of e-tender—15-6-2018.

Closing date and time of e-tender—15-6-2018, 5 p. m.

Date and time of opening of e-tender:

1. Technical Bid—18-6-2018, 11 a. m.
2. Financial Bid—25-6-2018.

Cost of e-tender (Online Submission)—~ 11,200.

EMD—1% of PAC in online payment ~ 47,200.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers

1. Technical Cover
2. Financial Cover

A. *Technical cover :*

The first cover ie, the technical cover shall be uploaded with the following document.

1. *Technical details:*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M authorisation letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ~ 200
5. Declaration in Stamp Paper worth ~ 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. *Financial cover:*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

VARIABLE DATA INKJET PRINTING MACHINE

Technical Specifications

1. No. of printing heads	4
2. Max. Paper size	660mm × 660mm
3. Min. Paper size	127mm × 178mm
4. Paper thickness	50 gsm-350 gsm
5. Speed	1500-6000 sheets per hour for 480 mm paper
6. Feeder Pile Height	400mm

Essential Features

- 1 Single sheet suction foot feeder
- 2 Ultrasonic Double Sheet Detector
- 3 Side Registration, on an extra long conveyor table with wall guidance and provision to align the side of the paper
- 4 Vacuum table on conveyor for holding paper down
- 5 Print heads with provision for fine adjustment.
- 6 Special computer with flat screen for printing at high speed.
- 7 Creasing, perforating and half cut attachments with 5 numbers tools for each
- 8 Delivery: standard collection tray with side stopper and back stopper
- 9 Touch screen control panel
- 10 Delivery stacker with receding pile and sensor for maintaining exact pile height and to jog the paper

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If yes, whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	

(1)	(2)	(3)
	3 (a) If yes, whether document in proof of the same is attached herewith	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If Authorized Dealer, certificate from the manufacturer (OEM) should be attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate	
	5 (a) If yes, whether document in proof of the same is attached herewith	
6	Service centres in Kerala for prompt after sales service is preferred.	
	6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	
8	Warranty period of the machine/equipment should be minimum 1 year	
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.	
9	Bidders should produce documentary evidence in proof of the following:	
	9 (a) Govt. supplies made by them for the type of machine/equipment tendered	
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered	
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
11	Supervisors/Operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment	
12	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	

(1)	(2)	(3)	(1)	(2)	(3)
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
15	Spare parts should be available for a minimum period ; specify details.		24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).		25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.		26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	
	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.		<i>Note:</i> Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.		
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.		(14)		
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.		No. 17/2018-19.	<i>24th May 2018.</i>	
20	Rate quoted should be valid for a period of minimum 6 months.		E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Screen Printing Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal https://etenders.kerala.gov.in . Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.		
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.		The tender has two parts: 1. Technical Bid 2. Financial Bid (BOQ)		
			Tender No. with PAC—E-tender No. 17/2018-19 SN— ₹ 6 Lakhs.		

Date of pre-bid meeting—1-6-2018.
 Starting date of bid submission—4-6-2018.
 Last date of receipt of e-tender—15-6-2018.
 Closing date and time of e-tender—15-6-2018, 5 p. m.
 Date and time of opening of e-tender:
 1. Technical Bid—18-6-2018, 11 a. m.
 2. Financial Bid—25-6-2018.
 Cost of e-tender (Online Submission)—` 1,800.
 EMD—1% of PAC in online payment ` 6,000.
 Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover
2. Financial Cover

A. *Technical cover*

The first cover ie., the technical cover shall be uploaded with the following document.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

Specification—Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M. authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200
5. Declaration in stamp paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. *Financial cover*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the Stores Purchase Manual.

SCREEN PRINTING MACHINE

Technical Specifications:

- 1 Semi Auto Flat Screen Printing Machine
- 2 Mechanical operated
- 3 Vacuum Bed for holding the objects
- 4 X, Y Table for quick registration
- 5 Machine should be suitable for UV Spot Coating Jobs
- 6 Quick change over time for next color
- 7 Emergency Switch
- 8 No Requirement for Air Compressor
- 9 Easy to operate and maintain
- 10 High quality printing
- 11 Squeeze & Fled pressure adjustment
- 12 Squeeze angle setting should be available
- 13 Vacuum pump
- 14 Single step setting available
- 15 Foot Operation is available
- 16 Max Print Area 15'' x 20''
- 17 Vacuum Bed Movements +/-10mm
- 18 Vacuum Bed Size 18'' x 24''
- 19 Screen Frame Size (Max.) 24'' x 30''
- 20 Screen Frame Size (Min.) 20'' x 24''
- 21 Squeeze Size (Max.) 20.5''
- 22 Squeeze Size (Min.) 5''
- 23 Flood Coater (Max.) 20.5''
- 24 Flood Coater (Min.) 5''
- 25 Speed 1200 imp/hr.

Accessories:

Suitable screen exposing machine with instant start UV lamp 15" IR and Hot Air curing system

Dimensions To be specified

Weight To be specified

Power Supply To be specified

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No.</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If yes, whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	
	3 (a) If yes, whether document in proof of the same is attached herewith	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If Authorized Dealer, certificate from the manufacturer (OEM) should be attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate	
	5 (a) If yes, whether document in proof of the same is attached herewith	
6	Service Centres in Kerala for prompt after sales service is preferred.	
	6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.	

(1)	(2)	(3)
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	
8	Warranty period of the machine/equipment should be minimum 1 year	
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.	
9	Bidders should produce documentary evidence in proof of the following:	
	9 (a) Govt. Supplies made by them for the type of machine/equipment tendered	
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered	
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment	
12	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.	
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press	
15	Spare parts should be available for a minimum period; specify details	
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200).	

(1)	(2)	(3)
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
20	Rate quoted should be valid for a period of minimum 6 months	
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts	
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	

(1)	(2)	(3)
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	

Note: Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

Office of the Director of Printing,
Government Central Press, (Sd.)
Thiruvananthapuram. *Director of Printing.*

Technical Education Department

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(1)

നമ്പർ പി4-5328/2018. 2018 മേയ് 8.

കോളേജ് ഓഫ് എഞ്ചിനീയറിംഗ് ട്രിവാൻഡ്രം തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്പ്യൂട്ടറേഷൻ വിഭാഗത്തിലേക്ക് താഴെ പറയുന്ന ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ഇ-ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—1/18/പി4/ഇ.സി.ഇ.

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_204637_2

- ഇനം—1. കൺട്രോൾ സിസ്റ്റം ട്രെയിനേഴ്സ്
- 2. മൾട്ടിമീഡിയങ്ങൾ കൺട്രോൾ

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 6,03,000.

നിരതദ്രവ്യം—` 6,030.

ദർഘാസുകളുടെ വില—` 1,416 (` 1,200 + 18% GST).

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—18-6-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-6-2018, 2 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P4/5329/2018.

8th May 2018.

e-Tenders are invited for the supply of following equipment for Electronics and Communication Department, College of Engineering, Thiruvananthapuram.

Tender No.—1/18/P4/ECE.

ID in www.etenders.kerala.gov.in—2018_DTE_204637_2.

Item—1. Control system trainers

2. Multivariable Control

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in)

Estimated Cost—` 6,03,000.

E.M.D.—` 6,030.

Cost of tender form—` 1,416 (` 1,200 + 18% GST).

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—18-6-2018, 12 Noon.

Date and time of opening of tender—21-6-2018, 2 p. m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(2)

നമ്പർ പി5/5496/2018/CET.

2018 മേയ് 10.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ ഡിപ്പാർട്ട്മെന്റിൽ പ്രോജക്ടിന് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ നമ്പർ—17/18/P5/CE/KSCSTE

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_204285_1

ഇതം—Data Acquisition System, Displacement Transducer, Foil Type Strain Guage pack of 10, Static Load Applying and Measuring System and Load Measuring Sensor

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്).

അടങ്കൽ തുക—` 7,00,000

നിരതദ്രവ്യം—` 7,000

ദർഘാസ ഫോറത്തിന്റെ വില—` 1,652 (` 1,400+18% GST).

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—21-6-2018, 3 മണി.

ദർഘാസ തുറക്കുന്ന തീയതിയും സമയവും—25-6-2018, 11 മണി.

ദർഘാസ വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ പ്രമാണത്തോടൊപ്പം `200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിനു പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P5/5496/2018/CET.

10th May 2018.

Tenders are invited for Equipments for Civil Engineering Department of College of Engineering Trivandrum.

Tender No.—17/18/P5/CE/KSCSTE

ID in www.etenders.kerala.gov.in—2018_DTE_204285_1

Item—Data Acquisition System, Displacement Transducer, Foil Type Strain Guage pack of 10, Static Load Applying and Measuring System and Load Measuring Sensor.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in)

Estimated Cost—` 7,00,000

EMD—` 7,000

Cost of tender form—` 1,652 (` 1400+18% GST)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—21-6-2018, 3 p. m.

Date and time of opening of tender—25-6-2018, 11 a.m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering Trivandrum, Thiruvananthapuram.

(Sd.) Principal.

ലഘു ദർഘാസ പരസ്യം

നമ്പർ ഡി/462/2016.

2018 മേയ് 7.

മാവേലിക്കര രാജാ രവിവർമ്മ കോളേജ് ഓഫ് ഫൈൻ ആർട്ട്സ് കോളേജിലേക്ക് സി. സി. ടി. വി. ക്യാമറകൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ നമ്പർ—ഡി/462/2016.

അടങ്കൽ തുക—` 1,60,000.

ദർഘാസ ഫോറങ്ങളുടെ വില (നികുതി ഉൾപ്പെടെ):

ഒറിജിനൽ—` 708.

ഡ്യൂപ്ലിക്കേറ്റ്—` 354.

ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—21-6-2018, 2 മണി

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-6-2018, 2 മണി

ദർഘാസുകൾ തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—22-6-2018, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ ടി ഓഫീസിൽ നിന്നും നേരിട്ടോ മണിയോർഡർ ആയോ വിലയടച്ച് കൈപ്പറ്റാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 35 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 16-6-2018, 3 മണിക്ക് മുൻപായി ലഭിക്കത്തക്കവിധം മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസ് ഫോറങ്ങളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറാൻ അനുവദിക്കുന്നതല്ല.

ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ സമ്മതപത്രം ഒപ്പിട്ട് നൽകേണ്ടതും, മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യമായി കെട്ടിവയ്ക്കേണ്ടതുമാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും എഴുതിയിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറവും ദർഘാസ് പ്രകാരം നൽകേണ്ട സാധനങ്ങളുടെ വിശദാംശങ്ങളും ടി ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

വില ടാക്സ്, ഇൻസ്റ്റലേഷൻ ഇവ ഉൾപ്പെടുത്തിരിക്കണം.

No. D/462/2016. 7th May 2018.

Sealed and competitive tenders are invited for the supply of CCTV Cameras for Raja Ravi Varma College of Fine Arts, Mavelikkara, Pin-690 101, Alappuzha District.

Tel: 0479-2341199, E-mail:rrvcfam@gmail.com.

Tender No.— D/462/2016.

Estimated Amount—` 1,60,000.

Cost of tender form including all Taxes:

Original—` 708.

Duplicate—` 354.

Last date and time of sale of tender form— 21-6-2018, 2 p. m.

Last date and time for receipt of tender— 22-6-2018, 2 p. m.

Date and time for opening of tender—22-6-2018, 3 p.m.

Tender forms can be had from the office of the undersigned on cash remittance as above or by Money Order on all working days between 10 a.m. and 3 p.m. Those who want tender forms by Registered Post should send additional ` 35 for each tender along with cost of tender forms by Money Order to the undersigned, which

should reach this office on or before 3 p.m. on 16-6-2018. Any other mode of payment as cost of tender form will not be accepted. The tender forms are not transferable.

Tender number and date of opening must be super scribed on the envelope contains the tender. Tenders must be accompanied with an agreement executed and signed on Kerala Stamp Paper of value ` 200 and 1% of the total cost of articles tendered as EMD. Tenders without agreement and EMD will be rejected. Detailed list of items required with specifications of the materials can be obtained from the office of the undersigned on working hours.

Quoted rates should be inclusive of Tax and Installation.

LIST OF ITEMS

Sl. No.	Items & specifications	Quantity
(1)	(2)	(3)
1	½.9"HD 1 Megapixel CMOS IR DOME NIGHT VISION INDOOR CAMERA 25/30 fps@720P, High speed, long distance real-time transmission, Day/Night (ICR), AWB, AGC, BLC, 3.6 mm fixed lens, Max. IR LEDs length 20m, Smart IR, DC 12V	11 Nos.
2	½.9"HD -1 Megapixel CMOS iR BULLET WEATHER PROOF NIGHT VISION OUT DOOR CAMERA 25/30fps@720P, High speed, long distance real-time transmission, Day/Night (ICR), AWB, AGC, BLC, 3.6mm fixed lens Max. IR LEDs length 30m, Smart IRm IP66.DC 12V	5 Nos.
3	16 CHANNEL DVR. Up to 16 cameras with 720p real-time preview, H.264 dual-stream video compression, All channel 720P, HDMI/ VGA simultaneous video output, 16 channel synchronous realtime playback, GRID interface & smart search, Support 1 SATA HDD up to 4TB, 2 USB2.0, Multiple network monitoring: Web viewer, CMS(DSS/PSS) & DMSS (HARD DISK, MONOTOR EXTRA)	1 No.
4	20 AMP SMPS POWER SUPPLY UNIT	1 No.
5	SURVEILLANCE HARD DISK - 2TB	1 No.
6	BNC & DC CONNECTORS	16 Set
7	POWER EXTENSION BOX	1 No.
8	4U NETWORK RACK	1 No.
9	WIRELESS MOUSE	1 No.
10	GI POLE	1 No.

(1)	(2)	(3)
11	HDMI CABLE —5 MTR.	1 No.
12	AUDIO MODULE	1 No.
13	CCTV CABLING WITH RG 59 3+1 CABLE, Using suitable Pipes and fittings including material cost and Labour charge for Running meter (Material Cost @ Rs.40/Mtr + Labour charge @ Rs.20/Mtr	850mtr

Raja Ravi Varma College of Fine Arts, Mavelikkara-690 101.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി3-1761/2018/ആർ. ഐ. റ്റി. 2018 മേയ് 3.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ എൻജിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലെ PE & EC ലാബുകളിലേക്ക് വിവിധതരം സാധനങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,42,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 560.

പകർപ്പ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-6-2018, 2 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—21-6-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 9-6-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-1761/2018/RIT. 3rd May 2018.

Sealed tenders are invited for the supply of various items for the use of PE Lab & EC Lab of EEE Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 2,42,000.

Cost of tender form (Including GST):

Original—` 560.

Duplicate—` 336.

Last date and time of sale of tender form—19-6-2018, 2 p. m.

Last date and time of receipt of tender—20-6-2018, 2 p. m.

Date and time of opening of tender—21-6-2018, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 9-6-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

(2)

നമ്പർ ഡി3-2498/2018/ആർ. ഐ. റ്റി. 2018 മേയ് 7.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ മെക്കാനിക്കൽ എൻജിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലെ Advanced Machine Tool ലാബിലേക്ക് വിവിധതരം സാധനങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 560.

പകർപ്പ്— ` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-6-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2018, 2 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—29-6-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 17-6-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2498/2018/RIT. 7th May 2018.

Sealed tenders are invited for the supply of various items for the use of Advanced Machine Tool Lab of ME Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 2,50,000.

Cost of tender form (Including GST):

Original— ` 560.

Duplicate— ` 336.

Last date and time of sale of tender form— 27-6-2018, 2 p. m.

Last date and time of receipt of tender— 28-6-2018, 2 p. m.

Date and time of opening of tender—29-6-2018, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 17-6-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam. (Sd.) Principal.

Water Transport Department

ലാലു ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി5-5929/18. 2018 മേയ് 7.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് 'വി' ബെൽറ്റ് ആന്റ് റബ്ബർ ഹോസ് സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—14/C5/18-19.

അടങ്കൽ തുക— ` 1,38,600.

നിരതദ്രവ്യം— ` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില (ടാക്സ് ഉൾപ്പെടെ)— ` 448.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—14-6-2018, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-6-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-6-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

(2)

നമ്പർ സി5-5930/2018. 2018 മേയ് 15.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—15/സി5/2018-19.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ഇലക്ട്രിക്കൽ ഐറ്റങ്ങൾ അടങ്കൽ തുക—` 1,68,200.

നിരതദ്രവ്യം—` 1,682.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 448 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—20-6-2018, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—20-6-2018, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—20-6-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(3)

നമ്പർ സി5-5932/2018. 2018 മേയ് 7.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് ഷോർട്ട് ലിങ്ക് ചെയിൻ സപ്ലൈ ചെയ്യുന്നതിന് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—16/സി5/2018-19.

അടങ്കൽ തുക—` 1,72,000.

നിരതദ്രവ്യം—` 1,720.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 448 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—14-6-2018, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-6-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-6-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(4)

നമ്പർ സി5-6687/2018. 2018 മേയ് 7.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് എം. എസ്. ഫ്ലാറ്റ് ആംഗിൾ അയൻ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—11/സി5/2018-19.

അടങ്കൽ തുക—` 2,85,000.

നിരതദ്രവ്യം—` 2,850.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 672 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—12-6-2018, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—12-6-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-6-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(5)

നമ്പർ സി5-6689/2018. 2018 മേയ് 7.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് ജി. ഐ. ഷീറ്റ്, എം. എസ്. ഷീറ്റ് എന്നിവ സപ്ലൈ ചെയ്യുന്നതിന് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—12/സി5/2018-19.

അടങ്കൽ തുക—` 3,40,200.

നിരതദ്രവ്യം—` 3,402.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 784 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—12-6-2018, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—12-6-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-6-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(6)

നമ്പർ സി2-7002/2018. 2018 മേയ് 7.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് സ്റ്റോർക്ക് വാട്ടർ പമ്പ് സ്പെയ്സ് സപ്ലൈ ചെയ്യുന്നതിന് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—9/സി2/2018-19.

അടങ്കൽ തുക—` 4,50,000.

നിരതദ്രവ്യം—` 4,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 1,008 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—28-6-2018, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—28-6-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്) ഡയറക്ടർ.